



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/173/2024 CAVT. NO.04292/024, B/O	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
	WITH I.A.(Civil)/1583/2024 in WA/173/2024	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
2	I.A.(Civil)/1946/2024 WITH WA/316/2021(D/O), FIXED in WA/316/2021 WITH MC/40/2024	VANLALNGHETA Versus SMT. LALREMMAWII and ANR	MR. H BURAGOHAIN	
	WITH I.A.(Civil)/3478/2024 FIXED in WA/12126/2024	VANLALNGHETA Versus SMT. LALREMMAWII and ANR, THE STATE OF ASSAM AND ORS Versus RAJ SOBHAN GOSWAMI	MR. D SAIKIA MR. J HANDIQUE MR. R BORPUJARI MR. S DUTTA	MRS N GOSWAMI MR B KAUSHIK MR. S HAZARIKA K BHARALI
	WITH WA/12126/2024 (Filing Number)	THE STATE OF ASSAM Versus RAJ SOBHAN GOSWAMI	SATYAJIT DUTTA	
	WITH I.A.(Civil)/12128/2024 (Filing Number)	THE STATE OF ASSAM Versus RAJ SOBHAN GOSWAMI	SATYAJIT DUTTA	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
4	PIL/75/2024	NARAYAN CHANDRA ROY AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM

5	WP(C)/6114/2024	CANARA BANK SPECIALISED A.R.M BRANCH Versus THE STATE OF ASSAM AND 2 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
6	WP(C)/6116/2024	CANARA BANK SPECIALISED ARM BRANCH Versus THE STATE OF ASSAM AND 4 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
7	WP(C)/6129/2024	CANARA BANK Versus THE STATE OF ASSAM AND 3 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
8	WP(C)/6130/2024	CANARA BANK Versus THE STATE OF ASSAM AND 2 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
9	WP(C)/6387/2024	CANARA BANK Versus THE STATE OF ASSAM AND 8 ORS	MR. M SHARMA MR H K SARMA	GA, ASSAM SC, REVENUE
10	WP(C)/6743/2024	INDRANI BAISHYA AND 3 ORS Versus CHAIRMAN, STATE BANK OF INDIA AND 4 ORS	MR. U J SAIKIA MS M DAS	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
11	WP(C)/6995/2023	UNION OF INDIA AND 3 ORS. Versus SHRI THAGIRAM NATH	MS. B SARMA	MR H K DAS MS D MAHANTA MR N K SARMA
12	WA/147/2024 FIXED	BIDYADHAR NATH Versus ASSAM RASTRABHASA PRASAR SAMITY	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	MR. S CHAKRABORTY
13	WA/302/2024 B/O	DHRUBAJYOTI SAIKIA Versus SIMANTA GOGOI AND 4 ORS	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	GA, ASSAM MR G PEGU(R-1) MR B KAUSHIK (R-1) MR. S HAZARIKA(R-1) MS. M K SHARMA(R-1) SC, EXCISE DEPTT.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
14	WP(C)/5725/2022	M/S MCLEOD RUSSEL INDIA LIMITED Versus UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR. S C KEYAL (r-3) MR H GUPTA ASSTT.S.G.I.
HEARING				
15	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
WITH				
16	WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
17	WA/369/2022 FIXED	THE WORKMEN Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR H K DAS MR. U PATHAK	MR. U K NAIR (R-1 TO 3) MS. A VERMA (R-1 TO 3) MR. A DHAR (R-1,2,3)

18	WA/142/2023 B/O	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MR. A AHMED (r-1) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS. D GOSWAMI (r-1) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) DY.S.G.I. SC, U G C
19	WITH WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E MS. B CHOUDHURY (r-3) MR. A AHMED (r-6) MR. S K MEDHI MR. P. CHOUDHURY (r-3) MS. D GOSWAMI (r-6) SC, IITG MS ANKITA SAHARIA (r-6) DY.S.G.I. SC, U G C
	WITH I.A.(Civil)/3227/2022 in WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
	WITH I.A.(Civil)/3591/2022 in WA/350/2022	DIPANKAR DAS Versus SUNIRMAL BHATTACHARJEE AND 5 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	SC, A I C T E MR K K MAHANTA (Sr. Advocate) MR. S K MEDHI MS N BEGUM SC, IITG SC, U G C
20	WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE	MR. R BORPUJARI	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
	WITH I.A.(Civil)/124/2024 in WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS. E	MR U.SARMAH	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
21	WITH WP(C)/4338/2019	RAMENDRA DEKA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG SC, FINANCE
22	WITH WP(C)/6916/2019	DIPANKAR CHANDA AND 35 ORS. Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG MR. R K TALUKDAR (R-6) SC, FINANCE
23	WA/425/2023	M/S RIU ENTERPRISES Versus THE INDIAN OIL CORPORATION LIMITED AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS MR M HANDIQUE	SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR M Z AHMED	13-12-2024	To	17-12-2024
21)	MS. B DUTTA	13-12-2024	To	17-12-2024
22)	MR. A M DUTTA	13-12-2024	To	17-12-2024
23)	MR. T ISLAM	12-12-2024	To	31-01-2025
24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6434/2024 AS A FIRST ITEM, BY SLIP	DR. JANIFA KAIFEE AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	DY.S.G.I. SC, HEALTH
2	WP(C)/7715/2022	BABUL CH BORO Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR M HOQUE MS S DEVI	SC, SEC. EDU. SC, BTC
3	WP(C)/1368/2023 WITH OFFICE NOTE	JYOTIRMOY NATH Versus THE STATE OF ASSAM AND 7 ORS	MS A DEVI MR. H BURAGOHAIN	GA, ASSAM SC, N C T E SC, EDU
4	WP(C)/3904/2023	MD. ABDUL HALIM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
5	WP(C)/5519/2023	RAMESH CHAUHAN Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR. S UPADHAY	SC, HIGHER EDU MR. S DAS (R-3) MR. P SAIKIA (R-2) MR R S RONGHANG(R-1 & R-2) SC, K A A C
6	Cont.Cas(C)/270/2024	MD. ANUAR SADAT Versus SURANJANA SENAPATI	MS. B DEVI	
7	WP(C)/354/2024 FIXED	MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, ELEM. EDU
8	Cont.Cas(C)/690/2024 B/O	PUB-BARALIMARI HIGH SCHOOL Versus MS. MAMATA HOJAI, AES	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH TANZIM L. CHOUDHURY	
9	WP(C)/1782/2024	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, SSA
10	WP(C)/2867/2024	MUNTAZ ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU SC, SSA

11	WP(C)/3084/2024	KARNA KUNDAL BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, ELEM. EDU MR. S BORA SC, BTC
12	WP(C)/3370/2024	ATUL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MR P NEOG	SC, ELEM. EDU GA, ASSAM
13	WP(C)/3720/2024	MINTU SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
14	WP(C)/4087/2024	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
	WITH I.A.(Civil)/2646/2024 in WP(C)/4087/2024	THE DIRECTOR Versus ABINASH SINGH KOIRI AND ANR	MS. D D BARMAN	R SARMAH
	WITH WP(C)/4440/2024	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
16	WP(C)/4405/2024	SABINA AKTAR BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. H A LASKAR A. H. AHMED	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4493/2024	BISWAJIT DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. B ZAMAN J.P. BARUAH	SC, ELEM. EDU
	WITH WP(C)/1480/2024	BISWAJIT DEY Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR. J AHMED (R-5) MS A HUSSAIN (R-5) MR N ZAMAN (R-5)
19	WP(C)/4609/2024	BIPUL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. D K DAS MS P K DARJEE	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
20	WP(C)/5287/2024	HANGSHANATH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C C PHUKAN	SC, ELEM. EDU GA, ASSAM
21	WP(C)/5462/2024	SHEHENAZ BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A T SARKAR MR S HUSSAIN AMINUR RAHMAN	SC, ELEM. EDU SC, BTC
22	WP(C)/6103/2024	DHRUBAJIT CHOUDHURY Versus THE DIBRUGARH UNIVERSITY AND 3 ORS	MR D DEKA MR N J KUMAR	SC, D U
23	WP(C)/6127/2024 FIXED	DEBIKA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
24	WP(C)/6550/2024 FIXED	MD. FAKARUDDIN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. B ZAMAN J.P. BARUAH	SC, SEC. EDU.
	WITH WP(C)/2489/2024	MD. FAKARUDDIN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
26	WP(C)/6578/2024	REJIA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS K TAYE	SC, ELEM. EDU GA, ASSAM SC, AG
27	WP(C)/6581/2024 FIXED	MD. IMTIAZ ALAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M I HUSSAIN MS. P AHMED MR. S. BORGHAIN N. UDDIN R KHA	SC, HIGHER EDU SC, AG
28	WP(C)/6740/2024	JAYANTA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU SC, BTC

29	WP(C)/6741/2024	BILAYET HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, FINANCE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
30	I.A.(Civil)/3740/2024 in WP(C)/5019/2024	JUGA SAIKIA DAS Versus THE STATE OF ASSAM AND ORS	MR. M K NEOG MR. M K NEOG	SC, ELEM. EDU SC, AG SC, FINANCE DEPTT.
	WITH WP(C)/5019/2024	JUGA SAIKIA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S K SINGHA MR. M K NEOG	SC, ELEM. EDU SC, AG SC, FINANCE DEPTT.
<u>ADMISSION</u>				
31	WP(C)/666/2019 CAVT. NO.0014/2019 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
32	WP(C)/2860/2019 FIXED	MERAJ KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR G JALAN	SC, HIGHER EDU SC, AG MR. A BARKATAKI MR. R K TALUKDAR (R-6) MR. N BARUAH MR P BHARDWAJ MR. M SARMA SC, PENSION
33	WP(C)/4110/2023 FIXED	SABINA YEASMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
34	WP(C)/1224/2024 B/O	FIROZA KHATUN Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM SC, AG
35	WP(C)/2146/2024 B/O	MITALI SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN	SC, SEC. EDU.
36	WP(C)/2332/2024 B/O	ASAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, SEC. EDU.
37	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
40	WP(C)/4499/2024 B/O	JATINDRA NATH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MS. D DEKA	SC, SEC. EDU. SC, FINANCE

ORDERS

41	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH-2) MR. P K BORAH-2) MR. N J KHATANIAR
42	Review.Pet./23/2024 IN WP(C)/2883/2021 (D/O), FIXED	JAGEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM
43	Review.Pet./208/2024 CAVT. NO.08362/024, IN CONT. CASE (C) /561/2024/(D/O), WITH CAVT./836/2024, FIXED	THE COMMISSIONER AND SECRETARY Versus EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ORS	MR. D SAIKIA MR. D P BORAH	SC, HIGHER EDU MR M J QUADIR MR S S ISLAM MR. A K HANNAN SC, HEALTH FOR CAVEATOR
44	Cont.Cas(C)/455/2024 FIXED	SHAH ALAM BARBHUIYA Versus SMTI SURANJANA SENAPATI	MR F U BARBHUIYA MS S DAS	MR S M T CHISTIE
45	WP(C)/519/2024 B/O	ABDUL JALIL BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, AG SC, SEC. EDU.
46	I.A.(Civil)/3558/2024 IN WP(C)/3993/2020 (D/O) in WP(C)/3993/2020 WITH MC/78/2024	DOMON SWARGIARY AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. C GOSWAMI	SC, SEC. EDU. SC, BTC SC, FINANCE
47	I.A.(Civil)/3644/2024 FIXED in WP(C)/3906/2024 WITH WP(C)/3906/2024	DOMON SWARGIARY AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. C GOSWAMI	SC, SEC. EDU. SC, BTC SC, FINANCE
47	I.A.(Civil)/3644/2024 FIXED in WP(C)/3906/2024 WITH WP(C)/3906/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
47	I.A.(Civil)/3644/2024 FIXED in WP(C)/3906/2024 WITH WP(C)/3906/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
47	I.A.(Civil)/3644/2024 FIXED in WP(C)/3906/2024 WITH I.A.(Civil)/3883/2024 in WP(C)/3906/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
48	WP(C)/4006/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU GA, ASSAM
49	I.A.(Civil)/3741/2024 in WP(C)/4002/2024 WITH WP(C)/4002/2024	RANJAN ROY AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR. N H MAZARBHUIYAN	SC, SEC. EDU.
49	I.A.(Civil)/3741/2024 in WP(C)/4002/2024 WITH WP(C)/4002/2024	RANJAN ROY AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, SEC. EDU.
50	I.A.(Civil)/3818/2024 in WP(C)/540/2024 WITH WP(C)/540/2024	IBRAHIM ALI AND 20 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. S HOQUE M ISLAM	SC, ELEM. EDU GA, ASSAM
50	I.A.(Civil)/3818/2024 in WP(C)/540/2024 WITH WP(C)/540/2024	IBRAHIM ALI AND 20 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. S HOQUE M ISLAM	SC, ELEM. EDU GA, ASSAM
HEARING				
51	WP(C)/935/2023 FIXED	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. S BANIK (P- 1 TO 3) MR N Z CHOUDHURY	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR M Z AHMED	13-12-2024	To	17-12-2024
21)	MS. B DUTTA	13-12-2024	To	17-12-2024
22)	MR. A M DUTTA	13-12-2024	To	17-12-2024
23)	MR. T ISLAM	12-12-2024	To	31-01-2025
24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3454/2024 FIXED	SUDIPTA SEN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MS A DEKA	SC, CBI
WITH				
2	Bail Appln./3453/2024	SUDIPTA SEN Versus THE CENTRAL BUREAU OF INVESTIGATION(CBI)	MR. D DOLEY MS A DEKA	SC, CBI
3	Bail Appln./3669/2024 FIXED	SAFIQUL ISLAM @ CHFIKUL ISLAM Versus THE STATE OF ASSAM	MR S HUSSAIN MR. H RAHMAN	SPECIAL PP ASSAM
4	Bail Appln./3847/2024	JAHANGIR @ JAHANIR ALAM Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM
5	Bail Appln./3848/2024	MAFIZ UDDIN @ MOFIJ UDDIN Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
6	Bail Appln./3849/2024	SOFIQL ISLAM Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
7	Bail Appln./3851/2024	JEHERUL ISLAM CHOUDHURY @ BIPLU Versus THE STATE OF ASSAM	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
8	Bail Appln./3853/2024	SAMSUL KHAN Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MS M DAS MR. S MOLLAH	PP, ASSAM
9	Bail Appln./3854/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
10	Bail Appln./3855/2024	RANJEET MANDAL @ RANJIT MANDAL Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
11	Bail Appln./3856/2024	ARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM

12	Bail Appln./3857/2024	CHRISTOFER JOSE @ CRISTOFER JOSE Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE MR. JITEN RABHA MR. S CHOUDHURY	PP, ASSAM
MOTION				
13	AB/3306/2024	AMIT NANDY Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	PP, ASSAM
14	AB/3309/2024	RUPJYOTI BHARALI Versus THE STATE OF ASSAM	DR. J. D. KHAUND MS M CHAKRAVARTY M NARZARY	PP, ASSAM
15	AB/3312/2024	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
16	AB/3313/2024	ALTAF ALI @ ALTAF HUSSAIN Versus STATE OF ASSAM	MR. SURAJIT DAS MS SURAYA RAHMAN	PP, ASSAM
17	AB/3316/2024	DEEPTESH BISWAS Versus THE STATE OF ASSAM	MR. B HALDAR MS T GHOSH MS S. BASAK	PP, ASSAM
18	AB/3317/2024	KUTUB UDDIN CHOWDHURY Versus THE STATE OF ASSAM AND ANR	T A LASKAR MR. D K AGARWALA	PP, ASSAM
19	AB/3320/2024	NURUL HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
20	AB/3321/2024	NABAKANTA BAISHYA Versus THE STATE OF ASSAM	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./3189/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHANMONI NAMASUDRA Versus THE STATE OF ASSAM AND ANR	A BORMAN B SONOWAL	PP, ASSAM
22	Bail Appln./3197/2024 FIXED	VISHAL KUMAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
23	Bail Appln./3319/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NURJUL ISLAM ALIAS NORJUL ISLAM Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. R K MAHANTA	MR. M ALAM (R-2) PP, ASSAM
24	Bail Appln./3365/2024 FIXED	RAHUL AHMED Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI S AHMED G BORO	PP, ASSAM
25	Bail Appln./3509/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DULAL RAUT @ DULAL ROUTH Versus THE STATE OF ASSAM AND ANR	MR P DAS MR A SARMA MR P PRAWAR MR Y KOTHARI MS N BARUAH MR ANAND SHARMA	PP, ASSAM
26	Bail Appln./3558/2024 FIXED	AZIZUL MONDAL Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
27	Bail Appln./3560/2024 FIXED	AKHTAR HUSSAIN @ AKATAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
28	Bail Appln./3698/2024 FIXED	DIPJYOTI RABHA @ DIPJYOTI RAVA Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
29	Bail Appln./3704/2024 FIXED	SHRI KANGKAN DAS Versus THE STATE OF ASSAM,	MR A DEKA	PP, ASSAM

30	Bail Appln./3744/2024 FIXED	KORIM SEIKH @ ABDUL KORIM Versus THE STATE OF ASSAM AND ANR.	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
31	Bail Appln./3758/2024 FIXED	ASHIM ADIKARI @ ASHIM ADHIKARY Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
32	Bail Appln./3765/2024 FIXED	SHARIF UDDIN AND ANR. Versus THE STATE OF ASSAM	F K R AHMED J UDDIN MRS. H THAKURIA	PP, ASSAM
BAIL HEARING				
33	AB/1208/2024 FIXED	NEKIBUR RAHMAN @ NEKIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
34	AB/2113/2024 FIXED	DR MRIDU PABAN NATH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
35	AB/2198/2024 FIXED	NAIBAR HOSSAIN Versus THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD	PP, ASSAM
36	AB/2251/2024 FIXED	ISMAIL HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
37	AB/2494/2024 FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
38	AB/2699/2024 FIXED	SAKAT ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN	PP, ASSAM
39	AB/2865/2024 FIXED	MD TAHIDUL ISLAM @ TAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
40	AB/2943/2024 FIXED	SAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN A S CHOUDHURY	PP, ASSAM
41	AB/2962/2024 FIXED	SRI AMRIT ADHIKARI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI	PP, ASSAM
42	AB/2995/2024 FIXED	CHILIMA KHATUN @ SILIMA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
43	AB/3022/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JABIR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	MR. K MIRA (R-2) PP, ASSAM
44	AB/3026/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJIB ALI @ RAKEB ALI Versus THE STATE OF ASSAM AND ANR	MR R RAJKHOWA B KHAKHLARY S AHMED MS P GOGOI U SWARGIARY	PP, ASSAM
45	AB/3147/2024 FIXED	ANSARUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
46	AB/3151/2024 FIXED	NEWMOON ROY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

47	AB/3162/2024 FIXED	DHRUBOJYOTI DUTTA AND ANR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR. A KHANDAKAR	PP, ASSAM
48	AB/3176/2024 WITH OFFICE NOTE, FIXED	NITAI MANDAL @ NITAY MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
49	AB/3236/2024 FIXED	MIR HUSSAIN Versus THE STATE OF ASSAM	Yousuf Ali	PP, ASSAM

ORDERS

50	Review.Pet./149/2024 WP(C) 1335/2018(D/O)	DIPTIMAN BATHARI AND 4 ORS. Versus THE N C HILLS AUTONOMOUS COUNCIL HAFLONG AND 9 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	SC, ELEM. EDU SC, FINANCE
51	I.A.(CrI.)/1217/2024 WITH CASE RECORD(SCANNED COPY), B/O in Bail Appln./2895/2024 WITH Bail Appln./2895/2024	UTPOLA BOSE Versus THE STATE OF ASSAM	FAZLUZZAMAN MAZUMDER	PP, ASSAM
		UTPOLA BOSE Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6730/2024	RITA SAIKIA Versus RESERVE BANK OF INDIA AND 6 ORS.	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM
2	WP(C)/6731/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
3	WP(C)/6733/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
4	WP(C)/6734/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
5	WP(C)/6735/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
6	WP(C)/6737/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
7	WP(C)/6738/2024	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
8	WP(C)/6742/2024	KHANINDRA KALITA Versus STATE OF ASSAM AND 4 ORS.	MR B KAKATI MR A ALI	GA, ASSAM
9	WP(C)/6745/2024	G B CHOUDHURY HOLDINGS PRIVATE LTD Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	SC, F C I

10	WP(C)/6756/2024 B/O	AKASHJYOTI KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MRS J M KONWAR SC, REVENUE MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN
11	WP(C)/6758/2024	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA GA, ASSAM MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN
12	WP(C)/6760/2024	M/S HILL VIEW AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ GA, ASSAM MR. A R GOGOI MR M C KAKOTI MR. D J KAPIL
13	WP(C)/6761/2024	SUDIP KUMAR ROY Versus THE STATE OF ASSAM AND 05 ORS.	MS. S BORO SC, HEALTH MR B PAUL
ORDER (IMPLEADMENT OF PARTY)			
14	I.A.(Civil)/3878/2024 in Cont.Cas(C)/437/2024	S A ENTERPRISE Versus SAMINDRA SWARGIYARI	MR. S CHAMARIA MR A N SARMAH
	WITH Cont.Cas(C)/437/2024	S. A. ENTERPRISE Versus DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR M M ZAMAN
15	I.A.(Civil)/3879/2024 in Cont.Cas(C)/438/2024	S A ENTERPRISE Versus SAMINDRA SWARGIYARI	
	WITH Cont.Cas(C)/438/2024	S. A. ENTERPRISE Versus DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR M M ZAMAN
ADMISSION			
16	WP(C)/1910/2017 FIXED	RATAN CHANDRA BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA GA, ASSAM MR.S U AHMED MR R M DAS, SC, ASTC MR.U CHOUDHURY SC, ASTC
	WITH		
17	WP(C)/1923/2017	MANIN BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA GA, ASSAM MR.S U AHMED MR R M DAS, SC, ASTC MS.SUSENTETLA MR.U CHOUDHURY(SC, ASTC)
	WITH I.A.(Civil)/2789/2018 in WP(C)/1923/2017	SRI MANIN BORO, Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR. M SARANIA MR R M DAS, SC, ASTC MD. S U AHMED SC, A S T C
18	WP(C)/4301/2017	M/S. SONU ENTERPRISE Versus THE UNION OF INDIA and 4 ORS.	MR. S P CHOUDHURY MR. P K ROY (R-2 TO 5) MR.R SARMA C.G.C. MR K BISWAKARMA MR. S K CHAKRABORT (R-2 MS B DEVI TO 5)Y MR A CHAKRABORTY (R-2 TO 5) MS. M DUTTA (R-2 TO 5) MR.C K S BARUAH ASSTT.S.G.I.
19	WP(C)/2986/2019	SURESH PRASAD Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. A K GUPTA GA, ASSAM MR. R S MISHRA SC, APDCL
20	WP(C)/4721/2019	KUTUB UDDIN AHMED Versus THE UNION OF INDIA AND 6 ORS.	MR K BHUYAN SC, NRC MR N ISLAM ASSTT.S.G.I. SC, F.T SC, ECI

21	WP(C)/6321/2022	PRITAM NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	GA, ASSAM SC, FOREST
22	WP(C)/879/2023	KALYAN KUMAR ACHARJEE AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR P K DAS MR. M BARUAH	SC, PWD
23	WP(C)/1869/2023	M/S J K COMMERCIAL Versus THE STATE OF ASSAM AND 2 ORS.	MR R K MOUR MR. A KABRA MS S GUPTA	MR. B GOGOI (R-4) SC, A.H and V. DEPT.
24	WP(C)/4543/2023	SUBIMAL SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A DAS MR S KHOUND MR. P SENGUPTA MR. N I KHAN	SC, HEALTH
25	WP(C)/5736/2024 FIXED	NITUSING BORGAYARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR G BAISHYA MR I AHMED K BANIK	J U AHMED (R-5) MR S A REEYAZ(R-5) SC, BTC
26	WP(C)/5973/2024 FIXED	M/S MANAS ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	GA, ASSAM
ORDERS				
27	WP(C)/7298/2018 CAVT. NO.0879/2018	UTPAL BARUAH Versus THE STATE OF ASSAM AND 8 ORS	MR. D A KAIYUM	GA, ASSAM MR E HUSSAIN FOR CAVEATOR
28	WP(C)/1934/2019	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE SC, TAXES
29	Cont.Cas(C)/344/2023 FIXED	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
30	WP(C)/7146/2023	NIKUNJA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR N TALUKDAR MS N RABHA	GA, ASSAM SC, IRRIGATION
31	Review.Pet./170/2024 IN WP(C)/4034/2024 (D/O), FIXED	TRIBENI CONSTRUCTION LTD Versus M/S BADRI RAI AND COMPANY AND 3 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, PWD
32	WITH WP(C)/4789/2024	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S P SHARMA	MR. I CHOWDHURY SR ADV(R-4) MR T DAS(R-4) R. CHAUHAN(R-4) MR R DAS(R-4) MS A CHOPHY(R-4) SC, PWD
33	I.A.(Civil)/3705/2024 FIXED in WP(C)/3415/2024	OUT SOURCED SECURITY WORKERS ASSOCIATION AND ANR Versus ASSAM POWER GENERATION CORPORATION LIMITED AND ORS	P BURAGOHAIN MR M BARMAN	GA, ASSAM SR. SC, APGCL
	WITH WP(C)/3415/2024	OUT SOURCED SECURITY WORKERS ASSOCIATION AND ANR Versus ASSAM POWER GENERATION CORPORATION LIMITED AND 7 ORS	P BURAGOHAIN MR M BARMAN	GA, ASSAM SC, APGCL
34	WP(C)/5212/2024 FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	SC, PWD

HEARING

35 [WP\(C\)/5866/2014](#)
WITH LCR, WITH OFFICE NOTE,
FIXED

BUILDWORTH SHRAMIK UNION
Versus
THE MANAGEMENT OF M/S BUILDWORTH
PVT. LTD.

MR.A DASGUPTA
MR.B DAS
MS.B DAS

MR.S CHOUDHURY
R SARMAH
MS M KAKOTY
MR K J HAZARIKA
MR.L P SHARMA

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
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11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
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24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/118/2022 2 Y 1 M 26 D :(AT 10:30 AM)	MONURANJAN GOGOI @ BIRANJAN GOGOI Versus THE STATE OF ASSAM	MR S. D. PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
ORDERS				
2	Crl.A./399/2023 10 Y 2 M 27 D :WITH LCR 5 FILES. FIXED. WITH I.A.(Crl.)/1201/2023 in Crl.A./399/2023	RANGLAL BHUMIJ Versus STATE OF ASSAM AND ANR.	MR U DAS MR. B CHAKRAVARTY MS. A LALA	MR. S UPADHAY (R-2) PP, ASSAM
		RANGLAL BHUMIJ, Versus STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MS. A LALA	PP, ASSAM
HEARING				
3	Crl.A./402/2019 PART-HEARD WITH LCR 5 FILES, P.B-2.	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, ASLSA PP, ASSAM
4	Crl.A./163/2018 6 Y 7 M 28 D :WITH LCR 4 FILES, P.B-2. B/O	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
5	Crl.A./302/2019 WITH LCR 5 FILES. P.B-2.	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/665/2019 in Crl.A./302/2019	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM

6	Crl.A./388/2019 5 Y 4 M 4 D :WITH LCR 4 FILES, P.B-2. FIXED.	SRI PRANJAL BHOWMIK @ PRANJAL DAS BHOWMIK Versus THE STATE OF ASSAM AND ANR	MR. S BORA MR. D P MANDAL	MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN PP, ASSAM
WITH				
7	Crl.A./147/2022	MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN	MR. S BORA(R-2,3) MR. D P MANDAL(R-2,3)
8	Crl.A./286/2022 2 Y 2 M 19 D :WITH LCR 4 FILES, P.B-2. FIXED.	SABIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
9	Mat.App./59/2023 WITH LCR 4 FILES, AND MOBILE HANDSET. WITH I.A.(Civil)/3057/2024 in Mat.App./59/2023	XXXXXXX Versus XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B	MR. S K GHOSH MS F AHMED
10	Crl.A./138/2023 1 Y 12 M 2 D :WITH LCR 4 FILES, P.B-2.	MD. HABIL ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR T THAKURIA MS N DEKARAJA	PP, ASSAM
11	Crl.A./157/2023 1 Y 8 M 15 D :WITH LCR 4 FILES. P.B-2 FIXED. WITH I.A.(Crl.)/371/2023 in Crl.A./157/2023	MD. RAHMAN MIA ANSARI @ RAHMAN MIA Versus THE STATE OF ASSM	MR. K A MAZUMDER MR A HAI M. ROBBANI	PP, ASSAM
		MD. RAHMAN MIA ANSARI @ RAHMAN MIA Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A HAI M. ROBBANI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[For Tuesday,17th December 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6728/2024	HAZERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/6736/2024	SUFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
3	WP(C)/2648/2017	STATE OF ASSAM and ANR. Versus MANIK UDDIN BARBHUIYA	MR.B N SARMA(GA, ASSAM) MR.S C KOYALASSTT. S.G.I.	
4	WP(C)/2920/2017	WITH THE STATE OF ASSAM and ANR. Versus HARUSH ALI LASKAR	MR.B N SARMASr. Govt. Advocate, Assam. MR.K C KAYEL(Asstt.S.G.I.)	MR F K R AHMED MR. A RAHMAN
5	WP(C)/3755/2017 WITH LCR	ABDUL JALIL Versus THE UNION OF INDIA and 4 ORS.	MS.N BARUAH MS.P BARUAH MR.K SINGHA MR.D GOGOI	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
6	WP(C)/4952/2017 WITH OFFICE NOTE, WITH LCR	CHITTA RANJAN GHOSH Versus THE UNION OF INDIA and 3 ORS.	MR.B D DAS MR.H K SARMA MS.R DEKA	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
7	WP(C)/5707/2017 WITH LCR	KOMELA @ KAMALA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/6091/2017 WITH LCR	NIYOTI SEAL @ NIOTI SHILL @ NIYOTI SHILL Versus THE UNION OF INDIA and 4 ORS	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/6137/2017 WITH LCR	MONOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MRB SARKAR MS.P BASFORE	GA, ASSAM ASSTT.S.G.I.

10	WP(C)/8074/2017 WITH OFFICE NOTE, WITH LCR	ABU BAKKAR SIDDIQUE BHUYAN @ ABU BAKKAR SIDDIQUE @ MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA and 3 ORS.	MR.D BHATTACHARYA MR.S DUTTA MR. P RAHMAN MR S ISLAM	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/8222/2017 WITH LCR	MANJILA BIBI Versus THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM MR.D BARUAH SC, NRC SC, ELECTION COMMISSION. MRSA VERMA ASSTT.S.G.I.
12	WP(C)/4208/2018 WITH LCR	MIRA BIBI @ MIRA BEGUM Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MR. M H BARBHUYAN MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/5275/2018 WITH LCR	ASHAHAQUE ALI @ ISHAQUE ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/5465/2018 WITH LCR	HANNAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/5466/2018 WITH LCR	SMTI. ANJANA MANDAL Versus THE UNION OF INDIA AND 8 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/5473/2018 WITH LCR	MUSSTT. AYESHA BANU Versus THE UNION OF INDIA AND 5 ORS.	MR. R P HAZARIKA MR. A RAJKHOWA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/5558/2018 WITH LCR	ASMA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/235/2019 WITH LCR	ISMAIL ALI AND 2 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/242/2019 WITH LCR	SAHJAHAN ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
20	WP(C)/261/2019 WITH LCR	MALMASA KHATUN @ MALMSA BIBI Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/277/2019 WITH LCR	RAJUPA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/293/2019 WITH LCR	JAYGON BIBI @ JAYGON BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

23	WP(C)/295/2019 WITH LCR	MUSST. MINARA BEGUM @ MUSTT. MINARA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. N HASAN MR A RAHMAN MS. S KAKATI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/307/2019 WITH LCR	HASNA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. D M H R KHAN MS. N GOSWAMI MRS M BARMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/4386/2024 WITH LCR, FIXED	MAZEDA KHATUN @ MUSSTT. MAJIDA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MR. J A AHMED MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/4938/2024 BY SLIP	ARAJ KHAN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/5128/2024 BY SLIP	BASED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
28	WP(C)/5912/2024 BY SLIP	JAYNAL ABDIN @ JOYNAL Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3487/2024 in WP(C)/5912/2024	JAYNAL ABDIN @ JOYNAL Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/6102/2024 WITH LCR, FIXED	MD. ENGRAJ KHAN Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS N AKTAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/6416/2024 FIXED	JAYNAL MIR @ MD. ABDUL JAINAL MIR Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3731/2024 in WP(C)/6416/2024	JAYNAL MIR @ MD. ABDUL JAINAL MIR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ORDERS				
31	Review.Pet./74/2021 WITH WP(C)/4122/2019 (D/O)	ASIYA KHATOON Versus UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS M BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	Review.Pet./28/2022 WP(C)/5039/2019 (D/O)	REJIA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/2272/2023 in Review.Pet./28/2022	REJIA BEGUM, Versus THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC SC, F.T SC, ECI
33	W.P.(Cr.)/33/2023 BY SLIP	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM MR D DEKA(R-3)

34 [I.A.\(Civil\)/3752/2024](#)
WITH LCR, FIXED
in WP(C)/6850/2019

AINAL MANDAL
Versus
THE UNION OF INDIA AND 5 ORS.

MR. SURAJIT DAS
MRS P RAI
MR H BEZBARUA
MR. J ABBAS
MR. J ABBAS
MS. B LASKAR
I HOQUE
MS. H G DAS

SC, NRC
DY.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

WITH
[WP\(C\)/6850/2019](#)

AINAL MANDAL
Versus
THE UNION OF INDIA AND 5 ORS.

MR. SURAJIT DAS
MRS P RAI
MR H BEZBARUA
MR. M DEKA
MR. J ABBAS
MS. B LASKAR
I HOQUE
MS. H G DAS

SC, NRC
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

35 [WP\(C\)/6321/2024](#)
FIXED

RADHA GOGOI HAZARIKA
Versus
THE STATE OF ASSAM AND 9 ORS.

MR. I CHOUDHURY
MR S M ABDULLAH P
MS F HUSSAIN
MR. S RAHMAN
MD R ISLAM
MD IMRAN

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,17th December 2024]

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./138/2024 WITH WP(C)/5182/2022 (D/O) AND WITH WP(C)/5882/2022 (D/O), FIXED	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus KANCHAN HAZARIKA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	MR. K N CHOUDHURY(R-1 TO 3) MR. D J DAS(R-1 TO 3) N GAUTAM(R-1 TO 3) SC, IRRIGATION
2	Review.Pet./163/2024 WITH Review.Pet./140/2024 (D/O) AND WITH WP(C)/6243/2023 (D/O)	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	SC, CO OP MR. N K KALITA(R-4)

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17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR M Z AHMED	13-12-2024	To	17-12-2024
21)	MS. B DUTTA	13-12-2024	To	17-12-2024

22)	MR. A M DUTTA	13-12-2024	To	17-12-2024
23)	MR. T ISLAM	12-12-2024	To	31-01-2025
24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/6016/2024 FIXED	DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	SC, L G B R I M H DY.S.G.I.
2	WITH WP(C)/5114/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
MOTION				
3	WP(C)/4472/2023	DANDI HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM MR. A PHUKAN SC, GAD SC, FINANCE
4	Cont.Cas(C)/531/2024	SHAHABUDDIN SHEIKH Versus B. K. AGARWAL	MR. R ALI MR M Z SHAH	
5	WP(C)/535/2024	AINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MRS. A GAYAN MR S E M AHMADIA MR A SHAH MR A SHAH	GA, ASSAM
6	Cont.Cas(C)/614/2024	SAMAN ALI SHEIKH AND ANR Versus SMTI SMTI. KAVITHA PADMANABHAN, IAS AND 2 ORS.	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
7	Cont.Cas(C)/628/2024	GANESH BARMAN Versus KAVITHA PADMANABHAN (IAS) AND 2 ORS	MR. J KALITA MR SOHAING	
8	Cont.Cas(C)/655/2024	NO 115330082 EX RT/GD MUSTAQUE AHMED Versus RAKESH AGRAWAL AND 2 ORS.	MR M J QUADIR MR. A K HANNAN	
9	WP(C)/4284/2024	RANTU BORDOLOI AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MRS. G SARMA MR. D GOGOI	MR. D SAIKIA (R-4,5) GA, ASSAM MR. S BORA(R-4,5)

10	WP(C)/4377/2024	SH. G. KUMAR Versus THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	MS. B SARMA DY.S.G.I.
11	WP(C)/4698/2024	SHIV SANKAR DHAKAL Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MRS S BARUAH DY.S.G.I.
12	WP(C)/5016/2024	SONY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S NATH MR. N G KUNDU R SAHA	GA, ASSAM
13	WP(C)/5327/2024	MD. JAHEER ABBAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. A R BHUYAN MR. P RAHMAN MR S ISLAM	SC, APDCL
14	WP(C)/6000/2024	HEMANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR P KALITA MRS S GOSWAMI	SC, SEC. EDU. SC, SEBA
15	WP(C)/6180/2024	SADHAN HOJAI Versus THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, AG SC, FINANCE SC, DIMA HASAO SC, P H E
16	WP(C)/6278/2024	SANJIV GOGOI AND 9 ORS Versus THE UNION OF INDIA AND 9 ORS	MD H R AHMED M BEGUM	MR. S S ROY(C.G.C) DY.S.G.I.
17	WP(C)/6484/2024 FIXED	MD. TAJ UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI L HANGZO	GA, ASSAM
18	WP(C)/6516/2024 FIXED	SAHIM AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI L HANGZO	GA, ASSAM
19	WP(C)/6729/2024	SAMSUL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, PWD ROAD GA, ASSAM
20	WP(C)/6739/2024 B/O	FORCE NO. 040360024 SI/ PHARMACIST MINTU KUMAR SARANIA Versus THE UNION OF INDIA AND 7 ORS.	MR. A R TAHBILDAR MS. K DEKA	DY.S.G.I.
21	WP(C)/6744/2024	KULARANJAN DAS Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL SC, AEGCL
22	WP(C)/6747/2024	JAYDA KHATUN @ JAYEDA KHATOON Versus THE STATE OF ASSAM AND 3 ORS	MR M Z SHAH MR M Z SHAH MD P RAHMAN	SC, HEALTH AND F W
23	WP(C)/6751/2024	TARUN GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM
24	WP(C)/6755/2024	SABITRI DEVI @ SABITRI NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, AG (A AND E) GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
ORDER NO STEPS				
25	WP(C)/7275/2022	MAHENDRA BEY Versus THE STATE OF ASSAM 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, SEBA
26	WP(C)/7079/2023	HARIMOHAN SAIKIA Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MR H RAHMAN RUBI GOGOI	GA, ASSAM SC, REVENUE

ADMISSION

27	WP(C)/3584/2019	BIREN SINGH DEKA AND 43 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K SHARMA MR G DAS MS. S S SAIKIA MR. R MEDHI	SC, CO OP GA, ASSAM MRS. M D BORAH, (R-7) SC, PUBLIC ENTERPRISE DEPT.
28	WP(C)/6608/2022 FIXED	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
29	WP(C)/4156/2023 FIXED	MANTU BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. A K DUTTA DY.S.G.I.
	WITH I.A.(Civil)/2295/2024 in WP(C)/4156/2023	THE UNION OF INDIA AND 3 ORS. Versus MANTU BARMAN	MR. A K DUTTA	MR. S BORTHAKUR
30	WP(C)/5173/2023 FIXED	MADHURI MEDHI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K BARMAN MR. M MALAKAR MR. R KONWAR	MR B SINHA (R-6) GA, ASSAM SC. AG ASSAM SC, FINANCE DEPTT.
31	WP(C)/6545/2023 FIXED	DR. PAWAN SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. M H ALI	SC, AG MR R DHAR SC, HEALTH
32	WP(C)/23/2024 B/O	ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
33	WP(C)/1093/2024 FIXED	SHAYED MASUD MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
	WITH WP(C)/4707/2023	MANASH JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	WITH WP(C)/4709/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
	WITH WP(C)/4720/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
	WITH WP(C)/4758/2023	MEHTABUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	WITH WP(C)/4759/2023	ASHADUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	WITH WP(C)/1091/2024	TAHIR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
40	WP(C)/1209/2024 FIXED	TRAILOKYA BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
41	WP(C)/6429/2024 FIXED	JOSIMUDDIN AHMED @ JASIMUDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	SC, FOREST

ORDERS

42	Review.Pet./189/2024 IN WP(C)/6033/2010 (D/O), FIXED	CO ORDINATION COMMITTEE OF PRIVATISATION MIS RULES VICTIMISED EMPLOYEES Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR H TALUKDAR MR. R SARMA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
HEARING				
43	WP(C)/2894/2013 FIXED	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
44	WP(C)/2192/2021 FIXED	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	GA, ASSAM MR M H AHMED (r-6) I AMIN (r-6) MS. N SULTANA (R NO.6)
45	WP(C)/903/2023 FIXED	MOON BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR M Z AHMED	13-12-2024	To	17-12-2024
21)	MS. B DUTTA	13-12-2024	To	17-12-2024
22)	MR. A M DUTTA	13-12-2024	To	17-12-2024
23)	MR. T ISLAM	12-12-2024	To	31-01-2025
24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



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[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3061/2024 FIXED in WP(C)/5959/2022	INDIAN INSTITUTE OF TECHNOLOGY AND ANR Versus ALOKE KUMAR GHOSHAL	MR. R P KAKOTI SR. ADV. SC, IIT	MR B GOGOI
	WITH WP(C)/5959/2022	ALOKE KUMAR GHOSHAL Versus INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-1 to 5) MR A B DEY MR. S SUTRADHAR SC, IIT
ORDER NO STEPS				
2	WP(C)/5317/2024 FIXED	MOHAN DOLEY Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR. U SARMA MR P BORAH MR P P PHUKAN	GA, ASSAM
ADMISSION				
3	WP(C)/3487/2017 FIXED	ON THE DEATH OF AZIM UDDIN CHOUDHURY HIS LEGALHEIR/WIFE ANOWARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	DR. B AHMED MR.I H BARBHUIYA MS R RAJKHOWA MR. A K AZAD	GA, ASSAM SC, AG MR. A ROY(SC,PNRD R-1&2) MR. R K TALUKDAR (R-5)
4	WP(C)/7615/2017	PRAMUD KUMAR MILI Versus THE STATE OF ASSAM and 9 ORS.	MR. M K SHARMA MR. H DAS	DR. B AHMED GA, ASSAM MR. A KALITA (SC, INDUSTRIES DEPT.)
5	WP(C)/467/2019 B/O	MANAM PATIR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, AG MR. N ALAM (R5) MR. S U AHMED (R5) SC, IRRIGATION
6	WP(C)/470/2020 FIXED	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
7	WITH WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)

	WITH I.A.(Civil)/611/2020 in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
8	WITH WP(C)/2831/2021	BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
9	WITH WP(C)/6140/2021	SADANANDA BORAH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
10	WITH WP(C)/3148/2023	JYOTI PRAKASH SURIN AND 99 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.
11	WP(C)/1681/2020 WITH LCR, FIXED	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
12	WP(C)/273/2021	HAJERA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B BISHAYA MR R SARKAR	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (R- 4,6) MS. S T BOKTH (R-4,6)
13	WP(C)/6550/2021 FIXED	TAPAN CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B SAIKIA MR S MUKTAR A R AHMED MR A N IQBAL	SC, PWD ROAD MR. C S HAZARIKA (SC, PERSONAL (B)) SC, AG SC, PWD SC, FINANCE
14	WP(C)/2493/2022 FIXED	ZAMAL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM (r-4) MR A HAWARI (r-4) SC, REVENUE
15	WP(C)/3027/2022 FIXED	DHRUBAJYOTI MEDHI AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N BORAH	SC, HEALTH AND F W SC, FINANCE
16	WITH WP(C)/7196/2021	JITUL BOR BORAH AND 16 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, HEALTH SC, FINANCE
17	WITH WP(C)/3230/2022	BISWAJIT GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N BORAH MR H MAZUMDER	SC, HEALTH SC, FINANCE
18	WP(C)/3562/2022	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
19	WP(C)/32/2023 B/O	DR. MATIUR RAHMAN MATHABBAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM MR. D UPAMANYA MR A CHALIHA SC, HEALTH SC, FINANCE
20	WP(C)/1870/2023 FIXED	MANOJ DEVNATH AND 19 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE

	WITH I.A.(Civil)/2502/2024 in WP(C)/1870/2023	BADAL CH. BANIK Versus THE STATE OF ASSAM AND 25 ORS	MR H BARUAH MR H BARUAH MR P P PHUKAN	MS G BORA GA, ASSAM
21	WP(C)/4256/2023	DIBYA JYOTI BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. M SARMA MR. D J DAS N GAUTAM	GA, ASSAM MS SABINA AHMED SC, GHC
22	WP(C)/4719/2023	ABU HURIRA MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. S B LASKAR MR. T A CHOUDHURY MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
23	WP(C)/7112/2023	JAYANTA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
24	WP(C)/152/2024	RIMA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	SC, APDCL SC, FINANCE
25	WP(C)/858/2024 FIXED	TASDIQUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, AG SC, HOUSING AND URBAN AFFAIRS
26	WP(C)/1995/2024	GHANASHYAM BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	SC, AG SC, PWD
27	WP(C)/2071/2024	GOPAL KRISHNA SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 3 ORS	MR. R P HAZARIKA	SC, APDCL
28	WP(C)/2107/2024	MITRA CHAKRABORTY (KANU) Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARUAH MR. R J DAS	MR. SURAJIT DAS (r-6) GA, ASSAM MR SARFRAZ NAWAZ (r-6) SC, GHC
29	WP(C)/2369/2024	RANJIT CHUTIA Versus THE STATE OF ASSAM AND ANR	MR M CHANDA MR S CHOUDHURY MS R MEDHI K ABHINABA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD SC, HOUSING AND URBAN AFFAIRS
30	WP(C)/2795/2024	PRANJAL PROTIM GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, HEALTH
31	WP(C)/3110/2024	BIKROM PATOR Versus THE UNION OF INDIA AND 6 ORS	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN	MRS S BARUAH(CGC) DY.S.G.I.
32	WP(C)/3396/2024 FIXED	KAMAL LAHON Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM SC, SERICULTURE SC, K A A C
33	WP(C)/3656/2024	PRASAD KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	GA, ASSAM SC, P H E
34	WP(C)/5806/2024 FIXED	MRITUNJAY SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
35	WITH WP(C)/667/2024	MRITUNJAY SAIKIA Versus THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
36	WP(C)/5869/2024 FIXED	RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT
37	WP(C)/6669/2024 FIXED, WITH OFFICE NOTE,	PARVEZ ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR H ROHMAN	GA, ASSAM SC, GHC

BAIL HEARING (BA)

38	Bail Appln./1564/2024 WITH CASE RECORD (SCANNED COPY), FIXED	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
WITH				
39	Bail Appln./1868/2024	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
ORDERS				
40	Cont.Cas(C)/92/2020 FIXED	GIRISH BORA Versus NIRAJ VERMA, IAS AND ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR. SURAJIT DAS (R6) MR. S KATAKI (r-4) MR B DEURI (r-5) MR. S R BORUAH (r-6) MR SARFRAZ NAWAZ (R6) FARIDUL AMIN (R6) MS. R DUTTA (r-4)
41	WP(C)/2027/2023 B/O	KAGAJKAL MAZDOOR SANGH AND 2 ORS. Versus UNION OF INDIA AND 9 ORS.	G. GOSWAMI R SARMAH MR J BORAH MS M KAKOTY	GA, ASSAM MR. P K ROY (R-6) MR. S K CHAKRABORTY (R-6) MR S BORTHAKUR (R-9) MR. A GANGULY (R-7) MRS. A CHAKRABORTY (R-6) MS. M DUTTA (R-6) MR. A K SAHEWALLA (R-10) MR. A DUTTA (R-7) MR. W SHARMA (R-10) MR. A DHANUKA (R-7) MR D GOSWAMI (R-10) MR P H KONWAR (R-9) SC, CANARA BANK DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC
42	WP(C)/6460/2023	MUSTAFA AHMED LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, GHC
43	I.A.(Civil)/3582/2024 in WP(C)/3390/2021	JIBAN SAIKIA Versus THE UNION OF INDIA AND 4 ORS.	MR. S K DEORI MS. SOMILA	MRS. A GAYAN DY.S.G.I.
WITH				
WP(C)/3390/2021				
44	I.A.(Civil)/3804/2024 in WP(C)/6038/2023	JIBAN SAIKIA Versus THE UNION OF INDIA AND 4 ORS. UNION OF INDIA AND 5 ORS Versus ANIL KUMAR DEORI AND ORS	MR. S K DEORI MS. SOMILA GA, AP	MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I. MR. S K DEORI
WITH				
WP(C)/6038/2023				
45	WP(C)/7264/2015 FIXED	ANIL KUMAR DEORI Versus UNION OF INDIA AND 8 ORS	MR. S K DEORI MR D K DEORI MS. SOMILA	MR. K K PARASAR (R-1-5) DY.S.G.I. GA, ARUNACHAL
HEARING				
45	WP(C)/7264/2015 FIXED	RANJAN KUMAR NEOG Versus OIL and NATURAL GAS CORPORATION LTD. and 4 ORS	MR.B TALUKDAR MR.P MAHANTA MR.R B GOHAIN	MR.G N SAHEWALLA MS..N K DEVI MR.N A SINGH

46	WP(C)/18/2017 FIXED	INDRAJIT DUTTA CHOUDHURY and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR. J SARMAH MR.T ROY MS S BHOWMICK MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR. H. SARMA, ADDL. SR. GA, ASSAM MR.SIDHANT DUTTA(R- 2&3)
WITH				
47	WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR. J SARMAH MR.U K NAIR MS.J PAUL MR.A CHETRY MS S BHOWMICK	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
48	Review.Pet./107/2022 IN WP(C)/915/2019 (D/O), FIXED	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
49	WP(C)/783/2023 FIXED	BUDDHASHIS BALA Versus INDIAN BANK AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	Mukesh Sharma (r-1 to 4) MS S CHAKRABORTY (R-4) MS. S YASMIN (r-1 to 4)

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR M Z AHMED	13-12-2024	To	17-12-2024
21)	MS. B DUTTA	13-12-2024	To	17-12-2024
22)	MR. A M DUTTA	13-12-2024	To	17-12-2024
23)	MR. T ISLAM	12-12-2024	To	31-01-2025
24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/5135/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
	WITH			
2	WP(C)/5138/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
	WITH			
3	WP(C)/5141/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
4	Cont.Cas(C)/612/2024	KHALEKUR ZAMAN CHOUDHURY Versus ROHAN KUMAR JHA, IAS AND ANR	MR G Z AHMED MR S A REEYAZ	
	WITH			
5	WP(C)/5219/2024	KHALEKUR ZAMAN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR G Z AHMED MR H K BARUAH MR S A REEYAZ	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
6	WP(C)/1721/2024	MANJULA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	GA, ASSAM
7	AB/3302/2024	INTAZ ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER I AMIN	PP, ASSAM
8	WP(C)/5774/2024 FIXED	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
9	WP(C)/5775/2024 FIXED	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
10	WP(C)/5810/2024 FIXED	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM

11	WP(C)/5898/2024 FIXED	EPHI ARIFA AZIM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
12	WP(C)/5989/2024 B/O	JELAL UDDIN AHMED Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED	SC, A G V B
13	WP(C)/6045/2024	NAZRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S BANIK MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
	WITH			
14	WP(C)/5917/2024	HUMA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S BANIK MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
15	WP(C)/6118/2024 FIXED	NAZRIN KHATOON Versus THE STATE OF ASSAM AND 2 ORS	MR. S NAG MR. N D SARMA	GA, ASSAM SC, REVENUE
16	WP(C)/6119/2024 FIXED	BALJIT SINGH AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. N BARUAH MR. R J DAS	SC, GMC
17	WP(C)/6137/2024 FIXED	M/S MANGALAM TRADERS Versus THE PUNJAB NATIONAL BANK AND 3 ORS	MR A K MAHESWARI MR A K MAHESWARI	MR. B K SEN SC, PNB MR. P K SEN
18	WP(C)/6397/2024 FIXED	MAMTAJ BEGUM AND 101 ORS Versus THE STATE OF ASSAM AND 4 ORS	F K R AHMED MR. N I KHAN	GA, ASSAM SC, REVENUE
19	WP(C)/6431/2024 FIXED	ABDUL KAHLEK MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. D SARAF	SC, FINANCE AND TAXATION
20	WP(C)/6437/2024 FIXED	SIBESH BARMAN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SAIKIA MR D.S. BHATTACHARYA	GA, ASSAM SC, BTC
21	WP(C)/6491/2024 FIXED	PEOPLES DEVELOPMENT VOLUNTEER FORUM Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM
22	WP(C)/6497/2024 FIXED	M/S AMINUR RAHMAN MONDAL AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MS. N GOGOI	SC, FINANCE AND TAXATION
23	WP(C)/6524/2024 FIXED	PRAHLAD SINGH GUJRAL Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
24	WP(C)/6531/2024 FIXED	USHA SARKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	GA, ASSAM SC, REVENUE
25	WP(C)/6556/2024 FIXED	MAHIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, REVENUE
26	WP(C)/6563/2024 FIXED	SUNIL RAJBANGSHI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM SC, REVENUE
27	WP(C)/6604/2024 FIXED	M/S SHAHIDUL ISLAM MONDAL, Versus THE STATE OF ASSAM AND 3 ORS.	MS. N GOGOI	SC, FINANCE AND TAXATION
28	WP(C)/6688/2024 FIXED	BISHU DEBNATH AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, REVENUE
29	WP(C)/6749/2024	DIPALI BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM

30	WP(C)/6750/2024	URMILA AGARWALA Versus THE UNION OF INDIA AND 06 ORS.	MR G N SAHEWALLA MR. A K SAHEWALLA MR H K SARMA MS K SARMA	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE SC, FINANCE
31	WP(C)/6752/2024	ASHOK KUMAR AGARWALA Versus THE DISTRICT DISASTER MANAGEMENT AUTHORITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, PWD
32	WP(C)/6753/2024	SAI NATH TRADERS Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
33	WP(C)/6757/2024	NAZIMUDDIN AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
34	WP(C)/2155/2017 PART-HEARD, FIXED	ANIL HAZARIKA Versus THE UNION OF INDIA and 7 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	SC, CO-OP. C.G.C. MR. D C BORAH(R-1) ASSTT.S.G.I. MR.B AHMED MS.D DEY SC, PF
35	WP(C)/2403/2022 FIXED	NIKHIL NARAYAN DEB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	GA, ASSAM
36	WP(C)/6413/2024 FIXED	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
37	WP(C)/6635/2023 FIXED	UDAI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION
38	WP(C)/4201/2024 FIXED	NILA N SANGMA AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, REVENUE SC, P W D
	WITH I.A.(Civil)/3717/2024 in WP(C)/4201/2024	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD Versus SMTI NILA N SANGMA	SC, NHIDC	GA, ASSAM MR P R SARMA MR D MEDHI SC, P W D SC, REVENUE
39	WP(C)/5346/2024 FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
40	WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
42	WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM

43	WITH WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
44	WITH WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
45	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
46	WITH WP(C)/5984/2024	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
47	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C

ORDERS

48	WP(C)/191/2024 B/O	PRASANTA DAS AND 3 ORS Versus THE DISTRICT COMMISSIONER, DHUBRI	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
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WITH

[I.A.\(Civil\)/2369/2024](#)
in WP(C)/191/2024

PRASANTA DAS AND 3 ORS Versus THE DISTRICT COMMISSIONER, DHUBRI AND 5 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM
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HEARING

49	WP(C)/4507/2018 FIXED	M/S. AHINSHA CHEMICALS LTD. Versus THE STATE OF ASSAM AND 5 ORS.	DR B P TODI MR. A NATH MR. S U AHMED DR ANKIT TODI MR. N J MEDHI	DR. B AHMED MR. B CHOWDHURY, SC, FINANCE & TAXATION DEPT. MR. KALITA, SC, INDUSTRIES & COMMERCE SC, TAXES
50	WP(C)/5196/2022 FIXED	KARTICK SAIKIA AND 2 ORS. Versus THE STATE OF WEST BENGAL AND 2 ORS.	MR. T J MAHANTA MR. A BORUA	GA, ASSAM MR B DEB (R1) MR B S DEKA (R1)

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025

12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR M Z AHMED	13-12-2024	To	17-12-2024
21)	MS. B DUTTA	13-12-2024	To	17-12-2024
22)	MR. A M DUTTA	13-12-2024	To	17-12-2024
23)	MR. T ISLAM	12-12-2024	To	31-01-2025
24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(CrI.)/51/2024	AVIJEET GHOSH Versus MALINA BASUMATARY	MS F BEGUM MS P DASGUPTA MR S PAUL	
2	Crl.Rev.P./500/2024	BINOD BASFOR Versus ANJALI BASFOR	MR M A ISLAM MR J I MONDAL	
3	Crl.Rev.P./501/2024	ARSUB ALI Versus LATIFA KHATUN	MR. J AHMED MR N ZAMAN	
4	Crl.Rev.P./502/2024	AKTAR HOSSEN Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
5	Crl.Rev.P./503/2024	MADAN GOPAL SAHA Versus THE STATE OF ASSAM AND ANR.	MR. S H RAHMAN MR. SURAJIT DUTTA	PP, ASSAM
6	Crl.Rev.P./504/2024	SANJAY KUMAR MISHRA Versus BINUD KALITA @ BIND KALITA AND ANR.	MR I S MAZUMDAR	PP, ASSAM
	WITH I.A.(CrI.)/1241/2024 in Crl.Rev.P./504/2024	SANJAY KUMAR MISHRA Versus BINUD KALITA @ BIND KALITA AND ANR. (F)	MR I S MAZUMDAR	PP, ASSAM
7	Crl.Pet./1205/2024	SMTI. RENU BALA KATHAR TERON AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
8	Crl.Pet./1530/2024	REAJUL HOQUE @ RIYAJUL HOQUE AND ANR. Versus STATE OF ASSAM	MR D KALITA MS R KOUR	PP, ASSAM
9	Crl.Pet./1531/2024	NAZRUL ISAM @ NAJRUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
10	Crl.Pet./1532/2024	ADHIR DAS Versus THE STATE (NATIONAL INVESTIGATION AGENCY)	MD I H LASKAR	SC, NIA

11	Crl.Pet./1533/2024	SHARAF UDDIN LASKAR @ SARAF Versus AZMAL HUSSAIN MAZUMDER AND ANR	MR. K A MAZUMDER MR A HAI S A ISLAM	PP, ASSAM
12	Crl.Pet./1534/2024	ASHWIN DOSHI Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
13	Crl.Pet./1535/2024	MD. MOIDUL ISLAM Versus NASRIN SULTANA	MR P KATAKI MRS R BEGUM MS. A LALA	
14	Crl.Pet./1536/2024	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. S U AHMED MR A HAWARI	PP, ASSAM
15	Crl.Pet./1537/2024	SHRI ARBIN KUMAR @ ARBIL KUMAR AND 2 ORS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	PP, ASSAM
16	Crl.Pet./1538/2024 B/O	RAFIKUL KHAN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
17	AB/3252/2024 FIXED	NAHARUL ISLAM BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
18	AB/3304/2024	SALAM ALI SK @ SALAM RAJ SK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
19	AB/3305/2024	SIRAJUL HOQUE @ CHIRAJUL HAQUE Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
20	AB/3307/2024	MAJIRAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
21	AB/3310/2024	BIPUL NARZARY Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
22	AB/3311/2024	SRI MANTU DAS @ MANTU KUMAR DAS Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
23	AB/3314/2024	PRAMUD RAY Versus THE STATE OF ASSAM	MR. G PHUKAN MR. A R KASHYAP	PP, ASSAM
24	AB/3315/2024	MR DIPEN DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	PP, ASSAM
25	AB/3322/2024	SALEHUDDIN AHMED AND ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
ADMISSION				
26	Crl.Pet./158/2024 WITH LCR 1 FILE(SCANNED COPY)	FAROOQ @ UMAR FAROOQ AND 2 ORS Versus ALTAF HUSSAIN LASKAR	MR. N SHARMA MR. B PEGU B K SINGHA	MR. A M ALAMAN MR. A S TAPADER MR M AHMED
27	Crl.Pet./701/2024	NANDAN MAZUMDER Versus SHILPI MAZUMDER	MR F Z MAZUMDER	MR. S C BISWAS MR. P S BISWAS MS. R DEVI
28	Crl.Pet./816/2024 FIXED	MUNENDRA KUMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	MR. A R BHUYAN (R-2) MR N Z CHOUDHURY(R-2) MR N A MAZARBHUIYA(R-2) PP, ASSAM

29	Crl.Pet./1416/2024 FIXED	RANJIT DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS	MR. B CHETRI MR. P N SHARMA MS. D J BORAH	MR. K K PARASAR (R-3, (C.G.C)) DY.S.G.I. SC, CBI
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./3641/2024 FIXED	NUR ALAM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
31	Bail Appln./3683/2024 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
32	Bail Appln./3712/2024 FIXED	SHRI ANUPAM RABHA @ ANGSUMAN RABHA Versus THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
33	Bail Appln./3716/2024 FIXED	JABIR HUSSAIN @ SAHJAHAN UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/2212/2024 FIXED	ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
35	AB/2784/2024 FIXED	BANAJIT KAKATI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
36	AB/2804/2024 FIXED	JURAN ALI AHMED Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
37	AB/2836/2024 FIXED	MOMIN ALI @ ABDUL MOMIN SHEIKH AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
38	AB/2880/2024 FIXED	GITA PASHI @ KOPPU Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
39	AB/3000/2024 FIXED	MANIRUL HOQUE @ MANIR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
40	AB/3141/2024 FIXED	MURADUL ISLAM @ MD SURAT ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
41	AB/3158/2024 FIXED	RUBUL HUSSAIN @ NAIZAM UDDIN AND 9 ORS Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
42	AB/3213/2024 FIXED	AMINUR ISLAM @ AMINUL HOQUE SHEIKH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
43	AB/3224/2024 FIXED	KAZIRUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	PP, ASSAM
<u>ORDERS</u>				
44	Crl.L.P./19/2023 WITH OFFICE NOTE in Crl.A./390/2023 WITH Crl.A./390/2023 (Filing Number)	UNION OF INDIA Versus DHAN BORO @ DHON BORO UNION OF INDIA Versus DHAN BORO @ DHON BORO . E	MR. S C KEYAL MR. S C KEYAL	MR P KATAKI MR U S BORGHAIN MS DIPSY RAJA

45	I.A.(CrI.)/553/2024 WITH LCR 1 BUNDLE, FIXED in CrI.A./188/2024	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
	WITH CrI.A./188/2024	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
	WITH CrI.A./174/2024	RAMAKANTA GAYARI Versus CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
47	I.A.(CrI.)/742/2024 WITH OFFICE NOTE, LCR 4 FILES, B/O in CrI.A./184/2024	RABIYAL HUSSAIN @ RABIYAL SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MS. N NASRIN (R-2) PP, ASSAM
	WITH CrI.A./184/2024	RABIYAL HUSSAIN @ RABIYAL SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
48	I.A.(CrI.)/1087/2024 B/O in CrI.Rev.P./154/2024	ZINNAT ALI Versus ISMAIL SIKDAR @ ISMAIL HUSSAIN	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR SARFRAZ NAWAZ
	WITH CrI.Rev.P./154/2024	ISMAIL SIKDAR @ ISMAIL HUSSAIN Versus ZINNAT ALI	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. M U MONDAL MD. I H KHAN MR. K ISLAM MR. A ALIM SK MR. A W MONDAL
	WITH I.A.(CrI.)/371/2024 in CrI.Rev.P./154/2024	ISMAIL SIKDAR @ ISMAIL HUSSAIN Versus ZINNAT ALI	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
49	I.A.(CrI.)/1190/2024 in CrI.Rev.P./436/2024	BHADESHWAR DAS AND 6 ORS Versus PRASANTA RAJKHOWA AND 4 ORS	MR. A DHANUKA (FOR ALL RESPONDENTS)	
	WITH CrI.Rev.P./436/2024	PRASANTA RAJKHOWA AND 4 ORS Versus BHADESHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI	MR. A GANGULY (FOR ALL RESPONDENTS) MR. A DHANUKA (FOR ALL RESPONDENTS)
50	CrI.Pet./1431/2024 FIXED	ABDUL LATIF Versus THE STATE OF ASSAM AND 8 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
		HEARING		
51	CrI.A./66/2012 PART-HEARD, LCR 5 FILES, FIXED	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR G PATHAK(AMICUS CURIAE) MR. A KHANIKAR	PP, ASSAM
52	RSA/159/2022 PART-HEARD, WITH LCR, FIXED	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	MR. M U MAHMUD (r-1) MR S H MAHMUD (r-1)

WITH
[I.A.\(Civil\)/3317/2022](#)
in RSA/159/2022

ASMOT PARAMANIK @ ASMAT ALI
PARAMANIK

MR. M A SHEIKH
MR M H CHOUDHURY
MS A BEGUM
MS F INTAZ

Versus
ABDUL BATEN AND ORS.

PRIYANSHU BOIRAGI
Versus
THE STATE OF ASSAM AND ANR

MR Z KAMAR
MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN
MS N B KAYASTHA

MR. M HUSSAIN (R2)
MS G SWAMI (R2)
PP, ASSAM

53 [Crl.Pet./858/2023](#)
PART-HEARD, LCR 7 FILES, FIXED

54 [Crl.Rev.P./208/2021](#)
WITH LCR 2 FILES, FIXED

AMAL KUMAR DAS (HABILDAR)
Versus
MADAN LAL RATHI

MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM

MR. I H LASKAR
MR. P K DEKA
MR. P DAIMARY
MR. R. KARIM

55 [Crl.Rev.P./439/2022](#)
WITH LCR 4 FILES, FIXED

ROHIMUDDIN SHEIKH
Versus
THE STATE OF ASSAM AND ANR

MR. M U MONDAL
MR A K AZAD
MR M RAHMAN

MR F U BARBHUIYA (r-2)
MR. R A CHOUDHURY (R-7)
MS S DAS (r-2)
PP, ASSAM

WITH
[I.A.\(Crl.\)/241/2023](#)
in Crl.Rev.P./439/2022

LUKMAN HIKIM,
Versus
ROHIMUDDIN SHEIKH AND ANR.

MR F U BARBHUIYA
MR. R A CHOUDHURY

MR. M U MONDAL
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR M Z AHMED	13-12-2024	To	17-12-2024
21)	MS. B DUTTA	13-12-2024	To	17-12-2024
22)	MR. A M DUTTA	13-12-2024	To	17-12-2024
23)	MR. T ISLAM	12-12-2024	To	31-01-2025
24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3677/2024	TARUN KUMAR Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
2	Bail Appln./3695/2024	ENNUS ALI @ INNUS Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED SK ABDULLAH	PP, ASSAM
3	Bail Appln./3733/2024	SHAHIDUL ISLAM BEPARI @ PINTU Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
TOP OF THE LIST				
4	MFA/48/2006 (HEARING), WITH LCR, FIXED	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
5	RSA/175/2012 CAVT. NO. 856/2012 (HEARING), WITH LCR, FIXED	BIRENDRA KUMAR SAIKIA Versus AJIT CHANDRA BORA	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR MRK K DAS	MR.M K SHARMA FOR CAVEATOR MR.C GOSWAMI
MOTION				
6	CRP(IO)/526/2024	BIKASH KUMAR DAS Versus RWITTICKA DAS @ RWITTICKA KALITA AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
7	CRP(IO)/527/2024	GYANMATI DEVI JAIN AND ANR Versus SURESH KUMAR JAIN AND 7 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	
ADMISSION				
8	CRP/137/2019 PART-HEARD	SAFINA KHATUN AND 2 ORS. Versus MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MR. B D DEKA MS. L WAJEEDA MR. M H SAIKIA R ALI N CHAUDHURY MR A DEKA	P BURAGOHAIR (R- 1.1,1.2,1.3,2, 3.1,3.2,3.3)

9	WP(C)/3867/2021 B/O	DHARANI CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) MR N K KAKATI (R-8) SC, BTC
	WITH I.A.(Civil)/3435/2023 in WP(C)/3867/2021	NARAD CHANDRA BRAHMA AND ANR. Versus DHARANI CHANDRA BRAHMA AND 5 ORS.	MR S C PANDIT	SC, ELEM. EDU GA, ASSAM MR D S DEKA SC, BTC
10	WP(C)/1568/2022 B/O	JAFUR UDDIN BARBHUIYA AND 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
11	WP(C)/8175/2022 B/O	MANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. DITUL DAS MR. R RAHMAN MR K K SAHA	MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5) SC, SEC. EDU. SC, FINANCE
12	WP(C)/1902/2023 B/O	SARIT DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, HIGHER EDU MR. T C CHUTIA, SC, SEBA MR N N UPADHYAYA MR D K ROY,SC, SEBA MR. D UPAMANYU(R-6) MR. B B KAKATI SC, HEALTH AND FAMILY WELFARE DEPARTMENT
13	WP(C)/6120/2023 WITH WP(C)/5451/2012 & WP(C)/1048/2019 (BOTH ARE D/O), B/O	AMAL KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MS. D DEKA (R-4) J M BAISHYA (R-4) SC, SEC. EDU.
14	WP(C)/7318/2023 B/O	KAMRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
15	WP(C)/2636/2024 B/O	KHAGENDRA DAS Versus STATE OF ASSAM AND 6 ORS	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. D DEKA MS. D DEKA MR B S DEKA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH I.A.(Civil)/3482/2024 in WP(C)/2636/2024	KHAGENDRA DAS Versus STATE OF ASSAM AND ORS	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. D DEKA MS. D DEKA MR B S DEKA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./2194/2024 WITH CASE RECORD(SCANNED COPY)	PRAMOD RAY Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
17	Bail Appln./2604/2024 WITH CASE RECORD(SCANNED COPY)	KAMAL KUMAR Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
18	RSA/162/2024 FIXED	ALA UDDIN MAZUMDER Versus FAKAR UDDIN MAZARBHUIYA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MRS. B HAZARIKA	
	WITH I.A.(Civil)/2687/2024 in RSA/162/2024	ALA UDDIN MAZUMDER Versus FAKAR UDDIN MAZARBHUIYA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MRS. B HAZARIKA	

19	RSA/235/2024 CAVT. NO.10002/024,	LIKHESWAR CHUTIA Versus ON THE DEATH OF CHENIRAM KALITA HIS LEGAL HEIRS SNEHMOEE SAIKIA KALITA AND ORS	MR. A R SHOME MR A J GHOSH MR N ALAM	MR. K R BORA R GOGOI MR. D K BORAH FOR CAVEATOR
ORDERS				
20	I.A.(Civil)/3859/2024 in CRP(IO)/462/2024 WITH CRP(IO)/462/2024	SANJAY KR PAUL AND ANR Versus AROBINDA PAUL AND 3 ORS SANJAY KR PAUL AND ANR Versus AROBINDA PAUL AND 3 ORS	MR F U BARBHUIYA MS S DAS MS S DAS MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
21	I.A.(Civil)/3911/2024 in MACApp./15035/2024 WITH MACApp./15035/2024 (Filing Number) WITH I.A.(Civil)/15038/2024 (Filing Number)	DHANJIT SARMAH Versus SULTANA RAZIA AND 3 ORS DHANJIT SARMAH Versus SULTANA RAZIA AND 3 ORS DHANJIT SARMAH Versus SULTANA RAZIA AND 3 ORS	MR P NEOG MR P NEOG MR P NEOG	
HEARING				
22	RFA/36/2017 PART-HEARD, WITH LCR, FIXED	ON THE DEATH OF RAM NIRANJAN BAWRI HIS LEGAL HEIRS AND REP. AJAI BAWARI AND ORS Versus DR. MONOHAR BAWRI AND ORS	MR. R L YADAV MS. K YADAV MR. D BARUAH MR. A KABRA MR. B D DEKA MR. M DAS MR. A I Ali MS. A BARUA	MR. A GOYAL, R MR. A CHOUDHURY, R MR. J P MORE, R MR. A GOEL
23	RSA/240/2010 WITH LCR, FIXED	SMTI GITA DEVI, Versus SMTI JAMUNA DEVI and 4 ORS,	MR D DEY MR.B C DAS MR. A C SARMA MR. DILIP DEY MR.S DUTTA MR G BHARADWAJ	
24	Arb.A./6/2015 WITH LCR, FIXED	UNION OF INDIA Versus TANTIA CONSTRUCTION LIMITED	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY	MS.B DAS MR.N B P SINGHA
25	RSA/22/2022 WITH LCR, FIXED WITH I.A.(Civil)/88/2024 in RSA/22/2022	MD. AMIR ISLAM @ MD. AMIR HUSSAIN Versus MD. AJIBUR RAHMAN MD. AMIR ISLAM @ MD. AMIR HUSSAIN Versus MD. AJIBUR RAHMAN,	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
26	RSA/96/2024 CAVT. NO.04422/024, WITH LCR, FIXED	FAZLUR RAHMAN ALIAS FAZAL SK AND ORS. Versus MAHAMMAD ALI AND ORS.	MR. B C DAS MRS. S ROY	MR. I H LASKAR(R-1,2,3,6) MR. P K DEKA(R-1,2,3,6) MD. S ALOM MD. S ALOM MR. M S ALAM(R-1,2,3,6) MR. M S ALAM(R-1,2,3,6) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR M Z AHMED	13-12-2024	To	17-12-2024
21)	MS. B DUTTA	13-12-2024	To	17-12-2024
22)	MR. A M DUTTA	13-12-2024	To	17-12-2024
23)	MR. T ISLAM	12-12-2024	To	31-01-2025
24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/4901/2021 CAVT. NO.06002/021, FIXED, (HEARING)	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11 GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11 MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2344/2021 in WP(C)/4901/2021	SMTI SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, PNB SC, REVENUE
	WITH I.A.(Civil)/2345/2021 in WP(C)/4901/2021	SMTI. SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, PNB ASSTT.S.G.I.

<p>WITH I.A.(Civil)/1181/2023 in WP(C)/4901/2021</p>	<p>M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS</p>	<p>MR. K N CHOUDHURY MR. N BHARALI</p>	<p>GA, ASSAM SC, APDCL SC, INDUSTRIES AND COMMERCE SC, PCB SC, REVENUE SC, PNB SC, GST</p>
<p>2 WP(C)/7473/2023 (ADMISSION)</p>	<p>M.S. DUROPLY INDUSTRIES LIMITED (FORMERLY KNOWN AS M/S SARADA PLYWOOD INDUSTRIES LTD.) Versus THE UNION OF INDIA AND 4 ORS</p>	<p>MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA</p>	
<p>3 WP(C)/2696/2020 PART-HEARD, FIXED</p>	<p>NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.</p>	<p>MR S CHAKRABORTY MR. R SARKAR</p>	<p>GA, ASSAM MR. D GOGOI (R-4,5) MR. R BORA (R-4,5)</p>
<p>WITH 4 WP(C)/2407/2020</p>	<p>ATOWAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MR S CHAKRABORTY MR. R SARKAR</p>	<p>GA, ASSAM MR. R BORA (R-5) MR. S UDDIN (R-5)</p>
<p>5 WP(C)/875/2021 PART-HEARD, FIXED</p>	<p>PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS</p>	<p>MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR</p>	<p>MR. D DAS SR. ADV (R-10, 11) GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR. P HAZARIKA(R-5) MR K DAS MR. S SARMA(R-10, 11) MR. H S BORAH(R-5) MR. C K S BARUAH MR K TALUKDAR (R-10, 11) MR. C CHAKRAVARTY (R- 10, 11) MR. I DAS (R-10, 11) MS E NATH(R-10, 11) MR. INDRAJIT BHUYAN (R- 10, 11)</p>
<p>WITH I.A.(Civil)/1517/2024 in WP(C)/875/2021</p>	<p>THE BHARATI AIRTEL AND ANR Versus THE STATE OF ASSAM AND 10 ORS</p>	<p>MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS</p>	<p>GA, ASSAM MR. C K S BARUAH MR. Y S MENON</p>
<p>6 WP(C)/546/2019 FIXED</p>	<p>AKLA ORANG AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.</p>	<p>MR D C K HAZARIKA MS J KALITA</p>	<p>GA, ASSAM MR. A GANGULY (R7) MR. A DUTTA (R7) MR. A DHANUKA (R7) SC, REVENUE</p>
<p>7 WP(C)/723/2019 FIXED</p>	<p>MONMOTH KUMAR PAUL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.</p>	<p>MS. S D GUPTA MRS. U BARUAH MR. N DHAR MR. P K ROY MR. S K CHAKRABORTY MR. S P CHOUDHURY MR. T U LASKAR MS. S DASGUPTA MS. S DASGUPTA</p>	<p>SC, HIGHER EDU GA, ASSAM SC, REVENUE</p>
<p>8 WP(C)/5703/2019 FIXED</p>	<p>M/S INDIA CARBON LTD. Versus THE UNION OF INDIA AND 3 ORS.</p>	<p>MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA</p>	<p>ASSTT.S.G.I. SC, I O C</p>
<p>WITH 9 WP(C)/3880/2019</p>	<p>M/S. GUWAHATI CARBON LTD. AND ANR. Versus THE UNION OF INDIA AND 6 ORS</p>	<p>MR. K N CHOUDHURY MR. A DAS MS. M DEVI</p>	<p>MR. C K S BARUAH ASSTT.S.G.I. SC, I O C</p>

10	WITH WP(C)/3882/2019	M/S INDIA CARBON LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI MD. ASLAM	MS J SARMAH ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/2465/2019 in WP(C)/3882/2019	PETRO CARBON AND CHEMICALS PVT LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR N DUTTA MR. P N GOSWAMI MR K KHANNA MR. S NEOGI	MR G N SAHEWALLA MS. S. TODI SC. CGSC SC, I O C
11	WITH WP(C)/3883/2019	M/S CARBON RESOURCES PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR G N SAHEWALLA MR H K SARMA MR. A CHETIA MD. ASLAM	MR. D K SARMAH MS J SARMAH ASSTT.S.G.I. SC, I O C
12	WITH WP(C)/5660/2019	M/S GUWAHATI CARBON LTD. AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS. M DEVI MR A DAS	MR. D K SARMAH MR. N DEKA ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/2692/2019 in WP(C)/5660/2019	PETRO CARBON AND CHEMICALS PVT LTD Versus M/S GUWAHATI CARBON LTD. AND 8 ORS	MR K KHANNA	MR. K N CHOUDHURY C.G.C. MS. M DEVI MR A DAS
13	WP(C)/6450/2019 FIXED, WITH LCR	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN SC, REVENUE
14	WP(C)/4970/2020 FIXED AT 2 PM	DEEPA GOGOI Versus THE UNION OF INDIA AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
	WITH I.A.(Civil)/3693/2024 in WP(C)/4970/2020	DEEPA GOGOI Versus THE UNION OF INDIA AND 7 ORS.	MR. P MAHANTA	GA, ASSAM DY.S.G.I. SC, NHIDC
15	WP(C)/5402/2020 WITH AFFIDAVIT FILE, FIXED	NATIONAL HYDROELECTRIC POWER CORPORATION LIMITED (NHPC) Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR. P K TIWARI MR. A R GOGOI	MR. P D NAIR(R-3) MR. A CHETRY(R-3) MR G ALAM(R-3) MR H K DAS (R-3) MR. H ROHMAN(R-3) MR S R A NASER(R-3) MR. U PATHAK (R-3) MS S GOYAL(R-3) GA, AP MR. T PERTIN (R-3)
16	WP(C)/5656/2021	SARAT CH SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MR. S CHAKRABORTY	MR P CHOUDHURY (r-3) MS P SAIKIA (r-3) ASSTT.S.G.I.
17	WP(C)/2673/2022	DHRITIMAN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. M RAHMAN	GA, ASSAM SC, REVENUE
18	WP(C)/3801/2022	CHANDRA KANTA KALITA AND ANR Versus THE RESERVE BANK OF INDIA AND 5 ORS	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. R M SARMAH	GA, ASSAM MR AJIT DAS MR. S Ali (r-4,5) MR. P HAZARIKA (r-1 to 3) MR K DAS (r-4,5) MR. H S BORAH (r-1 to 3) K BARMAN (r-1 to 3)
19	WP(C)/1253/2023	M/S RIZA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR A CHETIA	GA, ASSAM SC, A.H and V. DEPT.

20	WP(C)/2002/2023	ANUP TRADE AND TRANSPORT (P) LTD Versus UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r-2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
21	WP(C)/2554/2023	SHRI PELI NYICYOR Versus THE UNION OF INDIA and 4ORS	MR. P D NAIR MR G ALAM	MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4)
22	WP(C)/2561/2023	SHRI JUMCHI KENA Versus THE UNION OF INDIA and 4ORS	MR. P D NAIR MR G ALAM	MR. R J DAS (r-3,4)
23	WP(C)/3367/2023 CAVT. NO.02412/023, WITH CAVT. 241/2023, FIXED	OIL INDIA LTD., Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	GA, ASSAM R SARMAH MR J BORAH FOR CAVEATOR SC, REVENUE
24	WP(C)/4545/2023	ANANTA LAL YADAV Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
25	WP(C)/4574/2023	MAKONI BEGUM Versus THE UNION OF INDIA AND 4 ORS	MR. W RAHMAN	GA, ASSAM MS G HAZARIKA (R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, REVENUE SC, FINANCE SC, HEALTH
26	WP(C)/4621/2023	ABI CHANDRA SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	SC, GMC
27	WP(C)/4662/2023	DISPUR BAROWARI PUJA SAMITI AND JYOTI KALA KENDRA AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, GMC
28	WP(C)/4696/2023	SUBHAS DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
29	WP(C)/4697/2023	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
30	WP(C)/5611/2023	DIGESH LAL NAMASUDRA Versus THE STATE OF ASSAM AND 6 ORS.	MR T CHHETRI MR. S N KRISHNATRAYA	SC, P AND R.D. GA, ASSAM
31	WP(C)/6381/2023	TIKENDRAJIT DEKA Versus THE MANGING DIRECTOR, THE CITY CO- OP BANK LTD AND ANR	MR I S MAZUMDAR	
32	WP(C)/6751/2023	EX-HAVILDAR SHRI RATUL SONOWAL Versus THE STATE OF ASSAM AND 9 ORS	MR H GUPTA MR. A R TAHBILDAR	GA, ASSAM MR. P HAZARIKA (R-3,4) MR. A K SAHEWALLA (R-5,6,7) P. BORAH (R-3,4) MR. H S BORAH (R-3,4) MR. W SHARMA (R-5,6,7) MR D GOSWAMI (R-5,6,7)
33	WP(C)/6842/2023 FIXED	DEBENDRA BASUMATARY AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
34	WP(C)/466/2024 FIXED	PEOPLE FOR THE EHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM

35	WITH WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH I.A.(Civil)/1107/2024 in WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
36	WP(C)/5137/2024	M/S NUNU ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM SC, P H E
ORDERS				
37	Cont.Cas(C)/664/2023 B/O	DIPALI ROY BARMAN @ JAYA BARMAN Versus DIBAKAR NATH, IAS AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	MR. A C SARMA (R-3) MR G BHARADWAJ(R-3) MR B DEORI(R-3)
38	MC/74/2024 WP(C) 6609/2023(D/O) in WP(C)/6609/2023	M/S SIRAJ GODOWN Versus STATE BANK OF INDIA AND 2 ORS	MR. D DOLEY MS A DEKA	GA, ASSAM MR. K K NANDI (R1, R2) MS S DEY (R1, R2) MISS. R. DAS (R1, R2)
39	Cont.Cas(C)/480/2024 FIXED	SALEMA BEGUM Versus MANISH THAKUR	G UDDIN P ADHIKARI MR A K AZAD	M KATAKY
HEARING				
40	WP(C)/4705/2013 FIXED	M/S ROYAL COAL PRODUCTS and ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
41	WP(C)/2352/2014 FIXED AT 2 PM	SMT. CRISCEDA RUTH RAPOZA and 2 ORS. Versus THE UNION OF INDIA and 4 ORS	MS. M BORDOLOI MS. M BORDOLOI MR. A DAS MR.N SARMAH MR. N I KHAN MR. N I KHAN MR. T SARMA MR. T SARMA MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS ASSTT.S.G.I.
42	WP(C)/1008/2018 FIXED	BISHNUMAYA KAFLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANJAR, SC,ELEMENTARY EDUCATION DEPT. MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR M Z AHMED	13-12-2024	To	17-12-2024
21)	MS. B DUTTA	13-12-2024	To	17-12-2024
22)	MR. A M DUTTA	13-12-2024	To	17-12-2024
23)	MR. T ISLAM	12-12-2024	To	31-01-2025
24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Review.Pet./27/2024	MANSUR ALI AHMED Versus SANTOSHI AGARWALLA AND ANR	MR. K N CHOUDHURY MR. D J DAS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR
ADMISSION				
2	RFA/75/2024	HIRAK DAS @ HIRU Versus ABDUL KALAM AZAD LASKAR AND 13 ORS	MR S CHOUDHURY MS J KUMARI	
3	CRP(IO)/196/2024 FIXED	TROILUKYA GOHAIN BARUAH Versus MOHINI GOHAIN BARUAH AND 2 ORS	MR. S SHARMA MR P DEKA	MR. S D PURKAYASTHA(R-1) MR. A K GUPTA(R-2,3) MR. R S MISHRA(R-2,3) MS S.S.BORA(R-1)
BAIL HEARING (BA)				
4	Bail Appln./2534/2024 WITH CASE RECORD(SCANNED COPY)	HANUMAN SINGH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
5	Bail Appln./3644/2024 WITH CASE RECORD(SCANNED COPY)	DEBAJIT SAHA AND ANR. Versus UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
BAIL HEARING				
6	AB/2501/2024	JAMAL ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
7	AB/2884/2024 WITH OFFICE NOTE, FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG) MR I AHMED	MS. D SAIKIA,Amicus Curiae,(R-2) PP, ASSAM
ORDERS				
8	I.A.(Civil)/1127/2022 in RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH	MR D CHAKRABORTY

	WITH RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH MR. R SARMA MR D K DAS	MS. R CHOUDHURY (r-1,2,9)) MS S S ZIA (r-1,2) MR D. CHAKRABORTY (r-1,2)
	WITH I.A.(Civil)/1128/2022 in RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH	MR D CHAKRABORTY
9	I.A.(Civil)/3665/2022 IN RSA 84/2022(D/O) in RSA/84/2022	SRI PRAFULLA DEVA GOSWAMI Versus SMT. LABANYA GOSWAMI AND 4 ORS	MR. A K JAIN MR. H GOSWAMI	
	WITH I.A.(Civil)/3666/2022	SRI PRAFULLA DEVA GOSWAMI Versus SMT. LABANYA GOSWAMI AND 4 ORS	MR. A K JAIN MR. H GOSWAMI	
10	RSA/217/2023 WITH LCR	SAHJAHAN ALI Versus KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. B K BHAGAWATI MR P KALITA
	WITH I.A.(Civil)/3777/2023 in RSA/217/2023	SAHJAHAN ALI Versus KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
11	I.A.(Civil)/592/2023 in RSA/103/2022	ABDUL SALAM AND 2 ORS. Versus ON THE DEATH OF BIPUL CH. PRODHANI, HIS LEGAL HEIRS AND ORS	MR. A RAHMAN	
	WITH RSA/103/2022	ABDUL SALAM AND 2 ORS. Versus SATYENDRA NATH PRODHANI AND 10 ORS	MR. A RAHMAN	MR. A C SARMA (r-1 to 11) MR G BHARADWAJ (r-1 to 11) MR B DEORI (r-1 to 11)
	WITH I.A.(Civil)/1846/2022 in RSA/103/2022	ABDUL SALAM AND 2 ORS. Versus SATYENDRA NATH PRODHANI AND 10 ORS	MR. A RAHMAN	
12	I.A.(Civil)/1703/2023 in RSA/6395/2019	LUIT BARMAN AND ANR Versus ON THE DEATH OF ISHWAR DUTTA, HIS LEGAL HEIRS AND LEGAL REPRESENTATIVES AND ORS.	MR G BHARADWAJ MR N BRAHMA	
	WITH RSA/6395/2019 (Filing Number)	SRI LUIT KUMAR BARMAN AND ANR Versus ON THE DEATH OF ISHWAR DUTTA HIS LEGAL HEIRS AND 7 ORS		
	WITH MC/50/2023	LUIT BARMAN AND ANR Versus ON THE DEATH OF ISHWAR DUTTA, HIS LEGAL HEIRS AND LEGAL REPRESENTATIVES AND ORS.	MR G BHARADWAJ MR N BRAHMA	
13	RSA/68/2024	MD NURMOHAMMAD Versus MD NURUL ISLAM AND 3 ORS	MR. A BARKATAKI MR P BHARDWAJ	MR. A MOBARAQUE (R-1,2,3) S A AKIB (R-1,2,3)
14	Tr.P.(C)/70/2024 B/O	DEPIKA KUTUM Versus RINTU KUMAR PEGU	MD A SAHAD B.L. SARMA MR. M H ALI	MR S N KRISHNATRAYA MR R YASIN
15	RSA/104/2024 WITH LCR	TAIMUS UDDIN CHOUDHURY AND ORS Versus BADRUL HUSSAIN LASKAR AND ORS	MR. P S DEKA MR. K A MAZUMDER MR A HAI	MR. S K GHOSH (R-1) MS F AHMED(R-1)

	WITH I.A.(Civil)/1793/2024 in RSA/104/2024	TAIMUS UDDIN CHOUDHURY AND ORS Versus BADRUL HUSSAIN LASKAR AND ORS	MR. P S DEKA MR. K A MAZUMDER MR A HAI	
16	RSA/177/2024 WITH LCR	NAV DURGA CHARITABLE TRUST AND 2 ORS Versus ON THE DEATH OF DEVI PRASAD MORE HIS LEGAL HEIRS RATNI DEVI MORE AND ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN A GAUTAM MR. C TALUKDAR ARUNABH SARMA	MR K K MAHANTA (Sr. Advocate)
17	CRP(IO)/339/2024 WITH LCR 1 FILE, FIXED	HARI DEVI KALITA Versus PADMINI KUMARI	MR. K K BHUYAN MR R K MOUR MR. R GUPTA	MR. K M HASSAN
18	CRP(IO)/398/2024 B/O	NASIR UDDIN AHMED Versus URMILA DEVI PODDAR AND 3 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM
19	I.A.(Civil)/634/2024 in RSA/76/2021	ON THE DEATH OF MAYUR UDDIN MAZUMDER, Versus ON THE DEATH OF RAKESH CHANDRA DEY	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. A H M R CHOUDHURY
	WITH RSA/76/2021	ON THE DEATH OF AHMED ALI MAZUMDER HIS LEGAL HEIRS AND ORS. Versus ON THE DEATH OF RAKESH CHANDRA DEY HIS LEGAL HEIRS AND ORS.	MR. L R MAZUMDER MR. A Z AHMED	MS. R CHOUDHURY (R-1,1.2,1.3,1.4,1.5) MS. R CHOUDHURY (R-1,1.2,1.3,1.4,1.5) MR. A H M R CHOUDHURY R-3 (2), 3 (3) MR. A H M R CHOUDHURY R-3 (2), 3 (3)
	WITH I.A.(Civil)/635/2024 in RSA/76/2021	ON THE DEATH OF MAYUR UDDIN MAZUMDER, Versus ON THE DEATH OF RAKESH CHANDRA DEY	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. A H M R CHOUDHURY
	WITH I.A.(Civil)/637/2024 in RSA/76/2021	ON THE DEATH OF MAYUR UDDIN MAZUMDER, Versus ON THE DEATH OF RAKESH CHANDRA DEY	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. A H M R CHOUDHURY
20	I.A.(Civil)/1323/2024 IN MFA 75/2021(D/O), WITH LCR in MFA/75/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus REJINA BEGUM AND ANR	MR. R C PAUL	MD. K ALI
	WITH I.A.(Civil)/862/2022	REJINA BEGUM AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED	MR. A R AGARWALA	MS R D MAZUMDAR
HEARING				
21	MACApp./120/2011 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
22	RSA/260/2014 WITH LCR, B/O	RINTY MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMAH-1 MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)

	WITH I.A.(Civil)/2034/2020 in RSA/260/2014	RINTY MUSHAHARY AND ANR Versus CENTRAL BANK OF INDIA AND ANR.	MR. P MAHANTA	
	WITH I.A.(Civil)/2915/2022 in RSA/260/2014	RINTI MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR. A GANGULY	DR. B AHMED SC, CENTRAL BANK OF INDIA
23	WITH RSA/43/2015 WITH LCR	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/1297/2020 in RSA/43/2015	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA AND ANR	MR. P MAHANTA	
24	MFA/113/2016 WITH LCR, B/O	THE UNION OF INDIA Versus M/S BAJAJ STEEL	MR.D K DEY	MR.K P MAHESWARI MS.M SHARMA MR. DIVYANSH RATHI
25	MACApp./898/2018 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PONITA THAOSAN AND 6 ORS	MS. P DEBNATH MR. R C PAUL MS N RAJKONWAR	MR A ALI MS. M KHATUN
26	MACApp./157/2019 WITH LCR, FIXED	DILOWARA BEGUM (WIFE) AND 5 ORS Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
27	WITH MACApp./323/2019 WITH LCR	KHADIJA BEGUM AND 3 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- OLD PENDING CASES -				
1	Crl.Rev.P./317/2011 WITH LCR 4 FILES, FIXED	SAMIRAN PAUL and ANR Versus THE STATE OF ASSAM	MR.G P BHOWMIK MS.J PURKAYASTHA MS. P BHATTACHARJEE AMICUS CURIAE MR.T C KHATRI	PP, ASSAM
DELIVERY OF ORDER				
2	Crl.Pet./505/2015 FIXED	SMTI KUSUM DEVI BIHANI and ANR Versus THE STATE OF ASSAM and 2 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
3	WITH Crl.Pet./503/2015	NIRMAL KUMAR GARODIA Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
QUASHMENT				
4	Crl.Pet./829/2013 CRL.REV.PET. 449/2013(D/O), LCR 4 FILES	MD. BAHAR ALI @ SAHADUL ALI Versus THE STATE OF ASSAM	MR.S S SHARMA MR.R SHARMA MS.F KHAN MR.L SARMA	
5	Crl.Pet./52/2014 FIXED	MONIKA GUPTA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI(P-1&2) MR.T C DAS(P-1)(P-1&2) MR.P SARMA(P-1&2) MR.R AWASTHI MR.S KHAN(P-1&2)	MR.S C BISWAS MR.B CHOUDHURY PP, ASSAM MS.S D CHOUDHURY
6	Crl.Pet./86/2015 FIXED	MAGENJOY THAOSEN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR	MR.N DUTTA MR.D TALUKDAR MR.P CHOUDHURY MR.A PHUKAN	SC, CBI

	WITH I.A./2543/2015 in Crl.Pet./86/2015	CENTRAL BUREAU OF INVESTIGATION CBI and ANR Versus MAGENJOY THAOSEN	SC, CBI	MR.N DUTTA MR.D TALUKDAR MR.P CHOUDHURY MR.A PHUKAN PP, ASSAM
7	Crl.Pet./534/2015	SADHAN SEN Versus THE STATE OF ASSAM	MR.R DE MS.N MITRA MR.K ROY	
8	Crl.Pet./728/2017 WITH LCR 5 FILES	ABDUR RAKIB ANSARI and ANR. Versus ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	MR.D BARMAN MR. A MOLLAH MR. M ISLAM MR.H A AHMED
9	WITH Crl.Pet./217/2016	ABDUR RAKIB ANSARI Versus ZERIFA JANNAT	MR. S S DEY MS. A BHATTACHARJEE MR. M NATH MR. D P BORAH MR. A ROY	MR. A F N U MOLLAH MR. M ISLAM MR. N UDDIN MS. S HALAI
10	WITH Crl.Pet./128/2017	ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR. M ISLAM MR.D J KAPIL	MR. A F N U MOLLAH MR.S P CHITTAWAT MR.J A AHMED MR. N UDDIN
11	WITH Crl.Pet./188/2017	ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT	MR S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH	MR A F N U MOLLAH MR. M ISLAM MR J A AHMED PP, ASSAM MR. N UDDIN
HEARING				
12	Crl.Rev.P./456/2013 PART-HEARD, LCR 5 FILES, FIXED	JUGNU TANTI Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
13	WITH Crl.Rev.P./457/2013	ABU TANTI and 3 ORS. Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
14	Crl.Rev.P./7/2012 WITH LCR 4 FILES, FIXED	SRI LAXMAN RAI Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.P HAZARIKA MR.P K MUNIR	PP, ASSAM
15	Crl.Rev.P./38/2012 WITH LCR 6 FILES, FIXED	PRANAB CHUTIA @ BINOD @ DOCTOR, Versus STATE OF ASSAM	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MR. M DUTTA (AMICUS CURIAE)	PP, ASSAM
16	Crl.Rev.P./231/2012 WITH LCR 3 FILES, FIXED	KISHORE PRASAD SARAF and ANR. Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MS.J SAIKIA	PP, ASSAM
17	Crl.Rev.P./56/2013 WITH LCR 3 FILES, FIXED	GIRISH KUMAR BANIAH Versus THE STATE OF ASSAM	MR.S SARMA MR.R HAZARIKA MR.J ROY MS.P BORAH	PP, ASSAM

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[For Tuesday,17th December 2024]

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3308/2024	BAHARUL ISLAM AND 10 ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
2	AB/3319/2024	LAL MIYA AND ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./375/2024 WITH CASE RECORD(SCANNED COPY), FIXED	FAROOQ SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
4	WITH Bail Appln./4485/2023	RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
5	Bail Appln./2886/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABHISEKH CHANDA @ ABHISHEK CHANDA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
6	Bail Appln./3753/2024 FIXED	DEEPALI TALUKDAR AND ANR Versus THE STATE OF ASSAM AND ANR.	MS G DEKA	PP, ASSAM SC, CBI
BAIL HEARING				
7	AB/1057/2024 FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
8	AB/1059/2024 FIXED	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3803/2024	PRANAB KUMAR GHOSH Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
2	Bail Appln./3852/2024	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
MOTION				
3	Crl.Rev.P./434/2024	MD. ASHRAB ALI Versus MD. DAROG ALI MOLLAH AND ANR	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN	
4	Crl.Pet./1193/2024 FIXED	SARMINA IASMIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Crl.Pet./1468/2024 FIXED	RAJAN SIDANA Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
6	Crl.Pet./1485/2024	BIPLAB ROY Versus THE STATE OF ASSAM AND ANR	MR. R SHARMA MR E AHMED MS P PHUKAN MISS R A CHOUDHURY	PP, ASSAM
7	AB/3233/2024	SRI BABALI BORAH @ DHRUBA BORAH Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
ADMISSION				
8	Crl.Pet./708/2023	ANISUL ISLAM AHMED Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. M AHMED	MR. A Z AHMED (r-2) PP, ASSAM
9	Crl.Pet./901/2023 WITH LCR 1 FILE	TARUN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	MS. P. DAS, AMICUS CURIAE (R-2) PP, ASSAM
10	Crl.Pet./909/2023 WITH LCR 2 FILES(SCANNED COPY)	SHAWKAT ALI KHAN Versus THE STATE OF ASSAM AND 2 ORS	MS J HAZARIKA MR M RAHMAN MS. M. KHATUN MS N AKTAR	P KALITA (r-2,3) PP, ASSAM

11	Crl.Pet./1052/2023	GAYATRI KAPUR Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
12	Crl.Pet./1178/2023 WITH LCR 1 FILE(SCANNED COPY)	SUKIA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR. N H LASKAR (R-2) PP, ASSAM
13	Crl.Pet./116/2024 WITH LCR 1 FILE(SCANNED COPY)	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR N ISLAM(R-2) PP, ASSAM
14	Crl.Pet./462/2024	THENGALBARI ESTATES PVT LTD Versus THE STATE OF ASSAM AND ANR	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MS Z DOLEY	MR. I A TALUKDAR(R-2) MR. B HUSSAIN (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./945/2024 WITH CASE RECORD(SCANNED COPY)	KARIM UDDIN @ ASHAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
16	Bail Appln./948/2024 WITH CASE RECORD(SCANNED COPY)	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
17	Bail Appln./1924/2024 WITH CASE RECORD(SCANNED COPY)	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
18	Bail Appln./2076/2024 WITH CASE RECORD(SCANNED COPY)	MD MUJAKIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
19	Bail Appln./2276/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL MANNAN SARKAR Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
20	Bail Appln./2758/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KABITA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR ARINDAM BARUAH U SWARGIARY MS LUBNA CHOUDHURY	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
21	Bail Appln./2848/2024	MOINUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
22	Bail Appln./3157/2024 WITH CASE RECORD(SCANNED COPY)	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
23	Bail Appln./3241/2024 WITH CASE RECORD(SCANNED COPY)	KABEL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
24	Bail Appln./3486/2024 FIXED	HAMIDA PARBIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
25	Bail Appln./3527/2024 FIXED	RAHUL HAZARIKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
26	Bail Appln./3656/2024 WITH CASE RECORD(SCANNED COPY)	MAFUJUL ISLAM @ MAFUZUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
27	Bail Appln./3657/2024 FIXED	TANU TERON Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI J RONGPEE	PP, ASSAM
28	Bail Appln./3659/2024 WITH CASE RECORD(SCANNED COPY)	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM

BAIL HEARING

29	AB/829/2024 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
30	AB/1150/2024 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
31	AB/2515/2024 FIXED	MANOJ KR NATH @ MANOJ NATH Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
ORDERS				
32	Crl.A./82/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED	JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA MR J PAYENG MS. M BORUAH	PP, ASSAM
	WITH I.A.(Crl.)/176/2021 in Crl.A./82/2021	JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS. M BORUAH	PP, ASSAM
33	I.A.(Crl.)/3/2024 in Crl.Rev.P./12902/2023	BOLEN DAS Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	WITH Crl.Rev.P./12902/2023 (Filing Number)	BOLEN DAS Versus THE STATE OF ASSAM AND ANR (B)	MS B R A SULTANA	
34	Crl.Rev.P./94/2024	AMULYA CH BEZ Versus SMTI. RUPANJALI MAHANTA	MR. N ISLAM MR P R SARMA MR. R KR. DAS M KHATUN	
35	Crl.Rev.P./169/2024 WITH LCR 2 FILES(SCANNED COPY)	KUNTIL BHUYAN Versus DR. BIBHUTI BHUSAN BORTHAKUR AND 5 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY J DAS	MR. P BOIRAGI (R-1) MR. S J SARMAH (R-1) PP, ASSAM
36	Crl.Pet./171/2024 WITH LCR 1 FILE(SCANNED COPY)	SON KALITA Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
37	Crl.Pet./749/2024	SIPRA DEB AND 5 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
38	Crl.Pet./762/2024 WITH LCR 1 FILE	LACHIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
39	Crl.Pet./886/2024 WITH LCR 1 FILE(SCANNED COPY)	RAVI PRASAD Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR. S K ROY MR A DEY	PP, ASSAM
40	Crl.Pet./972/2024 WITH LCR 1 FILE	AJJUL CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
41	I.A.(Crl.)/1123/2024 in Crl.Rev.P./9838/2024	HRIDOY JYOTI MAHANTA Versus BARNALI DEKA	MR R SENSUA G KAUSHIK R A LAHKAR	
	WITH Crl.Rev.P./9838/2024 (Filing Number)	HRIDOY JYOTI MAHANTA Versus BARNALI DEKA (B)	MR R SENSUA	
42	Crl.Pet./1320/2024	NISHANTA BAISHYA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM

HEARING

43	Crl.A./147/2019 WITH LCR 2 FILES, FIXED	NAWAL KISHORE SARDA Versus MD OSMAN ALI AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR D SAIKIA MR. J ALI MD R ISLAM	MR P CHOUDHURY(R-1) MR R SARMA (R-1) MR. P SENGUPTA(R-1)
44	Crl.Rev.P./160/2019 WITH LCR 4 FILES, FIXED	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS	MR. M K NATH MS. P GUPTA (R-1) MR. D KAKOTI(R-1) MS. M LAHAN PP, ASSAM (R2)
45	WITH Crl.Rev.P./353/2018	M/S. MAGUS CONSTRUCTION PVT. LTD. and ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. and ANR.	MR. A DAS MR. A DAS MR. N SHARMA MR. C S RAY MR. N I KHAN MR S DAS MR. R HUSSAIN MS P GUPTA	MR. M K NATH (R1) MR. D KAKOTI (R-1) PP, ASSAM
46	WITH Crl.Rev.P./161/2019	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. M K NATH MR. D KAKOTI MS M LAHAN PP, ASSAM (R2)

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR M Z AHMED	13-12-2024	To	17-12-2024
21)	MS. B DUTTA	13-12-2024	To	17-12-2024
22)	MR. A M DUTTA	13-12-2024	To	17-12-2024
23)	MR. T ISLAM	12-12-2024	To	31-01-2025
24)	MR. S SHARMA	16-12-2024	To	17-12-2024
25)	MR. A K PURKAYASTHA	16-12-2024	To	17-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./3210/2024	RUYEL UDDIN @ JAKIR UDDIN @ JAHIR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3850/2024	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR. R ISLAM	PP, ASSAM
BAIL HEARING				
3	AB/3029/2024 FIXED	BILAL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
ORDERS				
4	Review.Pet./145/2024 IN RSA 214/2013(D/O), WITH LCR, B/O	MANDIRA DAS Versus AJIT GHOSH	MR. J LASKAR	MRS. R DEVI MR. A R TAHBILDAR

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